

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**

**PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 200 OF 2014**

**IN THE MATTER OF:**

**M.C. MEHTA**

**...APPLICANT**

**VERSUS**

**UNION OF INDIA & ORS.**

**...RESPONDENTS**

**INDEX**

<b>S.No.</b>	<b>PARTICULARS</b>	<b>PAGE NO.</b>
<b>1.</b>	<b>FURTHER AFFIDAVIT ON BEHALF OF SECRETARY, ENVIRONMENT, FOREST &amp; CLIMATE CHANGE DEPARTMENT, STATE OF U.P. IN COMPLIANCE OF THE ORDER DT. 23.07.2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI</b>	
	<b>ANNEXURES</b>	
<b>2.</b>	<b>COPY OF THE LETTER DT. 18.11.2025 ANNEXED HEREWITH AS ANNEXURE R-1</b>	
<b>3.</b>	<b>COPIES OF THE LETTERS DT. 28.08.2025, 30.08.2025 AND TABLE ANNEXED HEREWITH AS ANNEXURE R-2 AND R-3</b>	
<b>4.</b>	<b>COPY OF THE LETTERS DT. 15.11.2025, 18.11.2025, 21.08.2025 AND TABLE ANNEXED HEREWITH AS ANNEXURE R-4 AND R-5</b>	

5.	<b>COPY OF THE LETTERS DT. 28.08.2025 AND 21.08.2025 ANNEXED HEREWITH AS ANNEXURE R-6 AND R-7</b>	
6.	<b>COPY OF THE LETTERS DT. 15.11.2025, 17.11.2025 AND 30.08.2025 ANNEXED HEREWITH AS ANNEXURE R-8 AND R-9</b>	
7.	<b>COPIES OF THE LETTERS DT. 27.08.2025, 26.08.2025 AND TABLE ANNEXED HEREWITH AS ANNEXURE R-10</b>	
8.	<b>COPY OF THE LETTER DT. 21.08.2025, TABULAR CHART AND MAP OF THE RIVERS ANNEXED HEREWITH AS ANNEXURE R-11</b>	
9.	<b>COPIES OF THE LETTERS DT. 29.08.2025, 30.08.2025 AND TABLE ANNEXED HEREWITH AS ANNEXURE R-12</b>	
10.	<b>A COPY OF THE LETTER DT. 18.11.2025 AND TABLE ANNEXED HEREWITH AS ANNEXURE R-13</b>	
11.	<b>COPY OF THE LETTER DT. 19.11.2025 ANNEXED HEREWITH AS ANNEXURE R-14</b>	

*THROUGH COUNSEL*



BHANWAR PAL SINGH JADON  
STANDING COUNSEL FOR STATE OF U.P.  
EMAIL- [bhanwar09jadon@gmail.com](mailto:bhanwar09jadon@gmail.com)

Ph: 9639286572

**DATE: 20.11.2025**

**PLACE: NOIDA**

BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 200 OF 2014



IN THE MATTER OF:

M.C. MEHTA



...APPLICANT

Versus

UNION OF INDIA & ORS.

...RESPONDENT(S)

FURTHER AFFIDAVIT ON BEHALF OF SECRETARY,  
ENVIRONMENT, FOREST & CLIMATE CHANGE DEPARTMENT,  
STATE OF U.P. IN COMPLIANCE OF THE ORDER DT. 23.07.2025  
PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW  
DELHI

I, Maneesh Mittal, S/o Late Ram Autar Mittal, aged about 45 years presently posted as Secretary, Environment, Forest & Climate Change Department, State of U.P. do hereby solemnly affirm and state on oath as under:

1. That I, the Deponent in the above captioned matter am fully conversant with the facts of the case and is competent and authorized to swear the present response.

20/11/25  
C.P. MISRA  
ADV. & NOTARY  
HQ LUCKNOW U.P. INDIA  
REGN. NO. 20914  
EXPIRY DATE-15-3-2030

↓

2. That I state that the contents of the response have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

**I. BACKGROUND OF THE MATTER:**

3. In the present matter, the issue is with respect to the prevention, control and abatement of pollution of river Ganga.
4. That it is most respectfully submitted that the Hon'ble Tribunal vide order dt. 06.11.2024 directed to disclose the information relating to each of the drains in different districts in the State of U.P., sewage generated from it, the STP to which it is proposed to be connected, the timeline for making the STP functional, funds which are available, identification and allotment of land for setting up the STP in the following tabulated form:

Name of Drain	District / Town	Tapped or Untapped	Quantity of Sewage Discharge (MLD)	STP / STP Proposed to be Connected After Tapping	Land / Status of Land Allotted for STP	Fund / Status of Funds Provided for STP	Timeline for Making the STP Functional	Timeline for Completing Household Connectivity

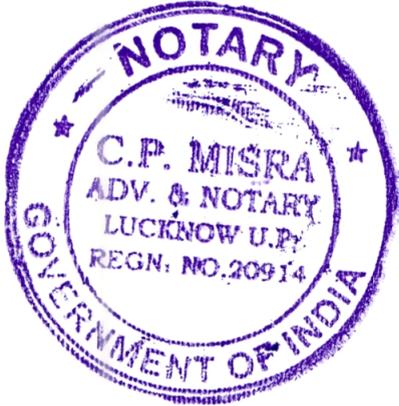
*am*  
20/11/25  
C.P. MISRA  
ADV. & NOTARY  
HQ LUCKNOW U.P. INDIA  
REGN. NO. 20914  
EXPIRY DATE-15-3-2030.

↓



5. That in compliance of the above directions, an affidavit dt. 28.05.2025 (*Refer @ Pg No. 41620 of the Judicial Record*) and 22.07.2025 (*Refer @ Pg No. 41945 of the Judicial Record*) has been filed on behalf of the State of U.P. That in the said affidavits the report with respect of the 31 Districts has been filed. That the names of the said 31 Districts is disclosed as under:

1. Kanpur Nagar	17. Deoria
2. Fatehpur	18. Kushinagar
3. Varanasi	19. Maharajganj
4. Mirzapur	20. Prayagraj
5. Ghazipur	21. Unnao
6. Ballia	22. Raebarli
7. Sambhal	23. Pratapgarh
8. Meerut	24. Kannauj
9. Baghpat	25. Amroha(Jyotiba Phule Nagar)
10. Chandauli	26. Kasganj
11. Sonbhadra	27. Hardoi
12. Mau	28. Hapur
13. Sant Ravidas Nagar	29. Farrukhand
14. Jaunpur	30. Bulandshar
15. Azamgarh	31. Badaun
16. Gorakhpur	



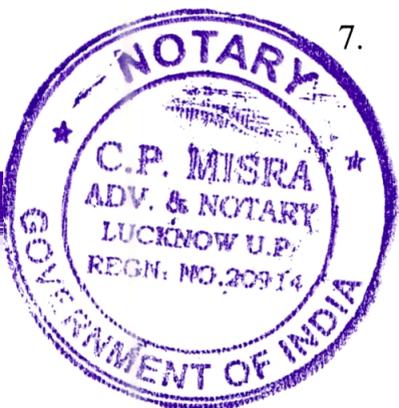
6. That this Hon'ble Tribunal vide order dt. 23.07.2025 directed as under:

*"9. Learned Counsel for the State of UP seeks four weeks' time to respond to the above submission. She is also directed to provide a complete list of rivers which are treated to be drain by the State of U.P. and which are proposed to be tapped or have been tapped.*

20/11/25  
**C.P. MISRA**  
 ADV. & NOTARY  
 HQ LUCKNOW U.P. INDIA  
 REGN. NO. 20914  
 EXPIRY DATE-15-3-2030

10. Learned Counsel for the State of UP submits that as directed by Tribunal on 11.09.2023, the State is focusing on 27 districts and the status report in respect of remaining 04 districts namely Aligarh, Kaushambi, Muzaffarnagar and Saharanpur will also be submitted within four weeks."

**II. STATUS REPORT WITH RESPECT TO THE 4 DISTRICTS: ALIGARH, KAUSHAMBI, MUZAFFARNAGAR, AND SAHARANPUR AND THE ADDITIONAL DISTRICTS OF AMROHA, HARDOL, HAPUR AND BADAUN**



7. That the Deponent vide letter dt. 10.11.2025 had requested the Principal Secretary, Namami Gange and Rural Water Supply Department, Government of U.P. to provide the necessary information in compliance of the aforementioned directions of this Hon'ble Tribunal.

A Copy of the letter dt. 10.11.2025 has been annexed herewith as **ANNEXURE R-1.**

*20/11/25*  
**C.P. MISRA**  
 ADV. & NOTARY  
 HQ LUCKNOW U.P. INDIA  
 REGN. NO. 20914  
 EXPIRY DATE-15-3-2030

8. That in response to the above letter, the State Mission for Clean Ganga, U.P. vide letter dt. 18.11.2025, has provided with the compiled

*f*

details of the districts of Aligarh, Kaushambi, Muzaffarnagar, Saharanpur, Amroha, Hardoi and Hapur.

A Copy of the letter dt. 18.11.2025 has been annexed herewith as **ANNEXURE R-2.**

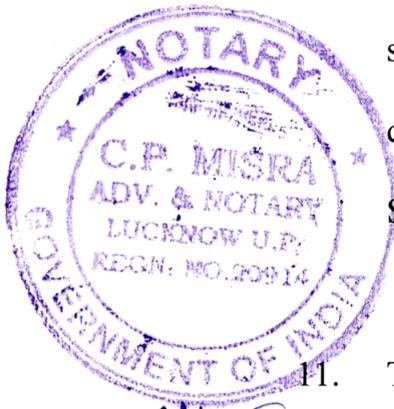
9. That as per the details, the information provided is reproduced as under:

i. **ALIGARH:**

10. That the Divisional Forest Officer, Aligarh vide letter dated 28.08.2025 submitted the complete drain-wise data in tabulated form. There are **three drains in Aligarh**, all of which are untapped, with sewage flowing untreated. The information includes discharge quantities, proposed tapping mechanism, proposed connectivity to STPs, land identification status, and required funds.

11. That the District Magistrate, Aligarh via letter dated 30.08.2025 has formally nominated **two responsible officers** to coordinate and expedite all actions directed by this Hon'ble Tribunal.

Copies of the letters dt. 28.08.2025, 30.08.2025 and table has been annexed herewith as **ANNEXURE R-3 and R-4.**



20/11/25  
C.P. MISRA  
ADV. & NOTARY  
HQ LUCKNOW U.P. INDIA  
REGN. NO. 20914  
EXPIRY DATE-15-3-2030

f

ii. SAHARANPUR

12. That the Divisional Forest Officer, Saharanpur vide letter dated 15.11.2025 and the District Magistrate, Saharanpur vide letter dt. 18.11.2025 had submitted an exceptionally detailed and extensive drain information:

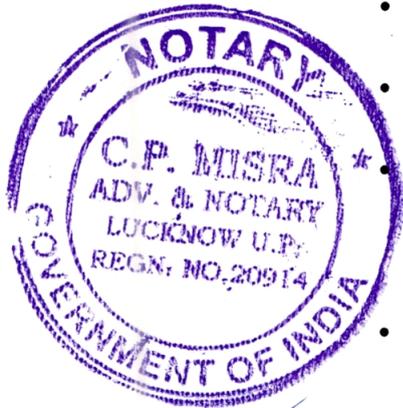
- Total number of drains: **155**
- Status: **tapped, to be retapped, partially tapped, untapped, or pending for tapping**
- Total households in the sewer network area: **1,81,796**

13. Sewer connectivity status:

- 41,371 household connections — completed by Nagar Nigam
- 4,861 household connections — completed by Jal Nigam (Urban)
- A comprehensive sewerage action plan under **AMRUT 2.0** has been prepared and submitted to GoI
- Tenders to be floated **after commissioning of the 135 MLD STP**

14. Major STP project: **135 MLD at Malhipur Road**

- Work cost: Rs. 266.34 Cr
- O&M for 15 years: Rs. 290.34 Cr



20/11/25  
**C.P. MISRA**  
 ADV. & NOTARY  
 HQ LUCKNOW U.P. INDIA  
 REGN. NO. 20914  
 EXPIRY DATE-15-3-2030

f

- Supervision cost: Rs. 20.55 Cr
- **Total project cost: Rs. 577.23 Cr**
- **Completion timeline: 31 October 2027**

15. That it is relevant to mention here that there are 5 drains i.e.

1. Braj Transport Nala,
2. Taj Nalla,
3. Chilkana Nalla (Dhobi Ghat),
4. Sharab Theka ke pass,
5. Near janak Hotel

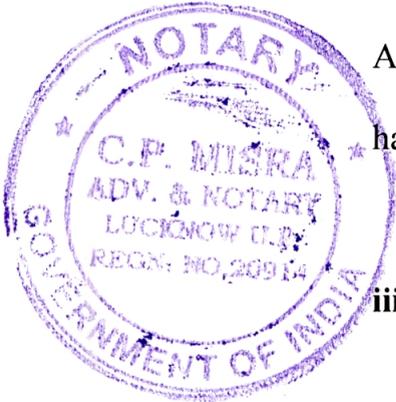
are tapped in 38 MLD STP and are to be retapped in 135 MLD STPs.

16. **That the District Magistrate, Saharanpur vide letter dated 21.08.2025 nominated two nodal officers for real-time compliance.**

A Copy of the letters dt. 15.11.2025, 18.11.2025, 21.08.2025 and table has been annexed herewith as **ANNEXURE R-5 and R-6.**

iii. **KAUSHAMBI**

17. **That the DFO, Kaushambi vide letter dated 28.08.2025 reported three drains, all untapped.**



*C.P. MISRA*  
**C.P. MISRA**  
 ADV. & NOTARY  
 HQ LUCKNOW U.P. INDIA  
 REGN. NO. 20914  
 EXPIRY DATE-15-3-2030

*f*

18. Detailed tables include discharge, proposed STP linkage, land status and timelines.
19. That the **District Magistrate, Kaushambi vide letter dated 21.08.2025** nominated two dedicated officers for the present proceedings.

A Copy of the letters dt. 28.08.2025 and 21.08.2025 has been annexed herewith as **ANNEXURE R-7 and R-8.**

iv. **MUZAFFARNAGAR**

20. That the **Divisional Forest Officer, Muzaffarnagar vide letter dated 15.11.2025** and **District Magistrate, Muzaffarnagar vide letter dt. 17.11.2025** have submitted the complete drain-wise details.

**14 drains identified**

**All 14 drains are tapped**

The District Magistrate, Muzaffarnagar vide letter dated 30.08.2025 has also nominated the two required nodal officers

A Copy of the letters dt. 15.11.2025, 17.11.2025 and 30.08.2025 has been annexed herewith as **ANNEXURE R-9 and R-10.**

v. **HAPUR (River Kali East)**



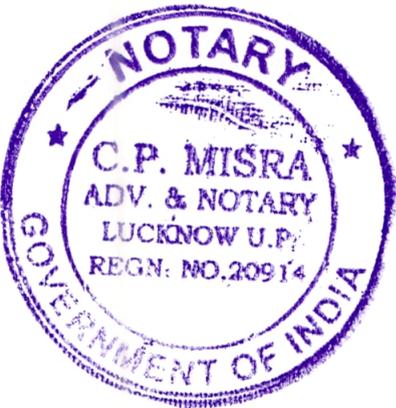
20/11/25  
**C.P. MISRA**  
 ADV. & NOTARY  
 HQ LUCKNOW U.P. INDIA  
 REGN. NO. 20914  
 EXPIRY DATE-15-3-2030

22. **That the DFO, Hapur vide letter dated 27.08.2025** submitted drain-wise and river-wise classification.
23. The Executive Engineer, Jal Nigam (Rural) vide letter dated 26.08.2025 clarified to the Divisional Forest Officer, Hapur that:
- Sewage from Hapur town drains into River Kali East, which ultimately leads to River Ganga.
  - **A 6 MLD STP** under Namami Gange Programme is under construction at **Khasra No. 589, Village Satarpur**, on Government land.
  - 3 major drains in the Hapur District have been listed as **untapped and tapped**, with technical specifications of tapping submitted.

Copies of the letters dt. 27.08.2025, 26.08.2025 and table has been annexed herewith as **ANNEXURE R-11**.

vi. **AMROHA (Chhoiya River, Bagad River and Other Rivers)**

24. That Executive Engineer, U.P. Jal Nigam (Rural) has written a letter dt. 21.08.2025 to the Divisional Director, District Ganga Committee, Amroha. That vide the said letter the information related to the District



20/11/25  
 C.P. MISRA  
 ADV. & NOTARY  
 HQ LUCKNOW U.P. INDIA  
 REGN. NO. 20914  
 EXPIRY DATE-15-3-2030

↓

Amroha has been provided. That the said information states the extensive river-by-river description, including:

- **Ganga River** course within Amroha
- **Bagad River**
- **Baha River**
- **Krishni River**
- **Yagdad River**
- **Matwali River**
- **Sot River**
- **Ban River**
- **Gangan River**
- **Chhoiya River (Salara River)**

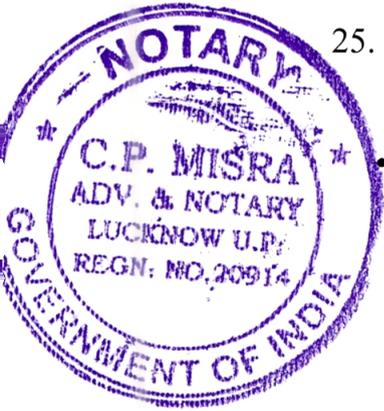
25. Further:

- Tabular charts for **Bagad River** and **Chhoiya River**, both treated as drains and **untapped**, provided as required.

Copy of the letter dt. 21.08.2025, tabular chart and map of the rivers

has been annexed herewith as **ANNEXURE R-12**.

- vii. **HARDOI (Chhuiya Drain)**



*C.P. Misra*  
20/11/25  
C.P. MISRA  
ADV. & NOTARY  
HQ LUCKNOW U.P. INDIA  
REGN. NO. 20914  
EXPIRY DATE-15-3-2030

*f*

26. That the **Executive Engineer, Jal Nigam (Urban), Hardoi** vide letters dated 29.08.2025 and 30.08.2025 has clarified:

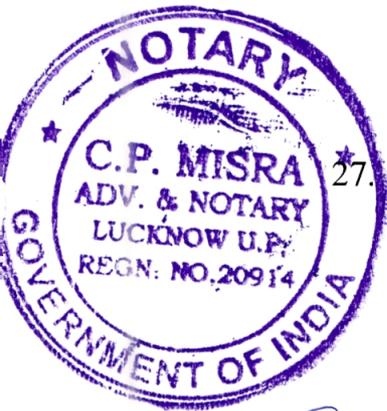
- Chhuiya Drain lies **3 km outside municipal limits** of Nagar Palika Parishad, Hardoi.
- Drain meets **Sai River** at **Khajurmai**, ~22 km away.
- During **summer**, the drain **dries out before reaching Sai River**.
- During **monsoon**, it reaches and merges with Sai River, which further meets Gomti and subsequently Ganga.
- Detailed table of 19 untapped drains submitted.

Copies of the letters dt. 29.08.2025, 30.08.2025 and table has been annexed herewith as **ANNEXURE R-13**.

viii. **BADAUN (SOT RIVER)**

That the Divisional Forest Officer, Badaun vide letter dt. 18.11.2025 has provided the information with respect to the River Sot. That the said information states that

- Sot River is a **seasonal tributary** of River **Ram Ganga**, which further merges into Ganga.
- Originates in Amroha, flows through Sambhal and Badaun before merging with Ram Ganga in Shahjahanpur.



20/11/25  
**C.P. MISRA**  
 ADV. & NOTARY  
 HQ LUCKNOW U.P. INDIA  
 REGN. NO. 20914  
 EXPIRY DATE-15-3-2030

*(Handwritten signature)*

- **Six drains** currently discharge into the river.
- A **15 MLD STP project** is under execution including interceptor arrangements for 2 drains.
- Complete tabulated drain status submitted.

A Copy of the letter dt. 18.11.2025 and table has been annexed herewith as **ANNEXURE R-14**.

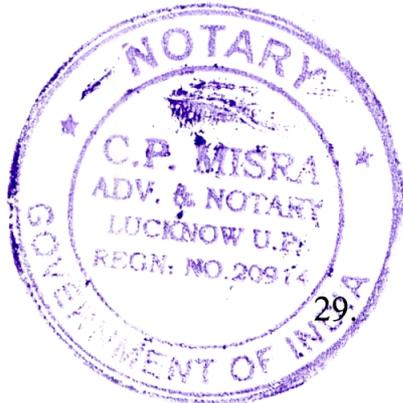
### III. COMPLETE LIST OF RIVER TREATED AS DRAINS

28. That as per the records of the **Urban Development Department**, in **October 2025**, a total of:

- **478 drains** have been identified for tapping, and
- **22 drains** are partially tapped,

as placed on record in **O.A. No. 606/2018** and **O.A. No. 593/2017**.

That while these watercourses are currently treated as drains for the purpose of pollution control and sewage interception, the **final legal status** of each whether river, seasonal river, drain or nallah can only be conclusively established from **revenue records**.



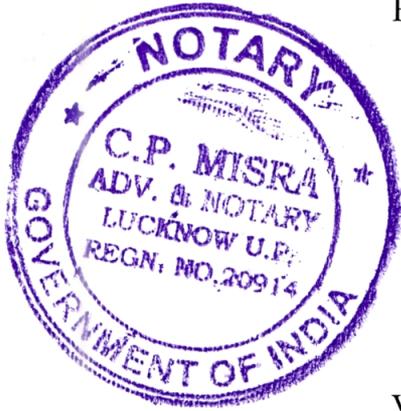
20/11/25  
**C.P. MISRA**  
 ADV. & NOTARY  
 HQ LUCKNOW U.P. INDIA  
 REGN. NO. 20914  
 EXPIRY DATE-15-3-2030

*(Handwritten signature)*

30. That accordingly, the State has initiated the process of obtaining official classification. A letter dated 19.11.2025 has been issued to the **Revenue Department**, requesting verification of the status of all rivers/drains and supply of the requisite revenue extracts.

A Copy of the letter dt. 19.11.2025 has been annexed herewith as **ANNEXURE R-15**.

31. Hence, the present reply is being submitted for the kind perusal of this Hon'ble Tribunal. It is prayed that the same be taken on record.



  
**DEPONENT**

**VERIFICATION**

Verified at Lko. U.P. on this 20th day of November, 2025, that the contents of the above affidavit from paragraphs 1 to 28 are

believed to be true and correct to the best of my knowledge and belief.

No part of it is false and nothing material has been concealed therefrom.

Sworn and Verified Before Me

  
20/11/25  
C.P. MISRA  
ADV. & NOTARY  
HQ LUCKNOW U.P. INDIA  
REGN. NO. 20914  
EXPIRY DATE-15-3-2030

  
**DEPONENT**

  
Identify the deponent/Executant/Suraty who nas/nave signed/Put T.I. before me.

मा० एन०जी०टी० प्रकरण / महत्वपूर्ण / समयबद्ध

उत्तर प्रदेश शासन

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7

संख्या- एन०जी०टी०-852 /81-7-2025-43(पर्या)/2014 टी०सी०-3

लखनऊ: दिनांक: 10 नवम्बर, 2025

प्रमुख सचिव,

नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग,

उ०प्र० शासन।

कृपया पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन के पत्र संख्या- एन.जी.टी.-562/81-7-2025-43(पर्या)/2014 टी.सी.-3, दिनांक 04.08.2025 एवं पत्र संख्या- एन.जी.टी.-605/81-7-2025-43(पर्या)/2014 टी.सी.-3, दिनांक 19.08.2025 का संदर्भ ग्रहण करने का कष्ट करें। उक्त पत्रों के माध्यम से मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 200/2014 (IA No. 340/2022, MA No. 872/2018, MA No. 875/2014, MA No. 480/2018) M. C. Mehta Versus Union of India & Ors. में पारित मा० अधिकरण के आदेश दिनांक 23.07.2025 के प्रस्तर-8 एवं 9 में दिये गये निर्देशों के अनुपालन हेतु आवश्यक कार्यवाही सुनिश्चित करते हुए *response / status report* रिपोर्ट को तैयार करने हेतु वांछित सूचनायें संबंधित जनपदों से प्राप्त करते हुए समेकित रूप से कवरिंग लेटर के साथ पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को तत्काल उपलब्ध कराने का अनुरोध किया गया है।

2- उक्त के अतिरिक्त पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन के पत्र संख्या-एन.जी.टी.-670/81-7-2025-43(पर्या)/2014 टी.सी.-3, दिनांक 02.09.2025 का भी संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से प्रश्नगत प्रकरण से किसी भिन्न अधिकारी को नोडल अधिकारी नामित करते हुए न्याय विभाग के आदेश दिनांक 25.08.2025 के माध्यम से आवद्ध श्री भंवर पाल सिंह जादौन, स्थायी अधिवक्ता, मा० एन०जी०टी०, नई दिल्ली को ब्रीफ करते हुए सहायता प्रदान किये जाने हेतु निर्देशित करने तथा कृत कार्यवाही से पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन को अवगत कराने का अनुरोध किया गया है।

3- अवगत कराना है कि मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 200/2014 (MA Nos. 480/2018, 875/2014, 872/2018, I.A. No. 340/2022) M.C. Mehta Versus Union of India & Ors. में निर्धारित सुनवाई दिनांक 04.09.2025 के उपरान्त मा० अधिकरण द्वारा आदेश दिनांक 04.09.2025 (छयाप्रति संलग्न) निम्नानुसार पारित किये गये हैं:-

*"1. A letter has been circulated by the learned Counsel appearing for the State of UP seeking an adjournment on the ground that he has been recently engaged. The prayer is allowed. Learned counsel appearing for the State of UP is also directed to ensure compliance of the directions contained in paragraph 9 and 10 of the order dated 23.07.2025. The*

*Respondent-CPCB is directed to ascertain the performance and functioning status of the STPs on river Ganga and submit the report.*

**2. List on 21.11.2025."**

2 - इस संबंध में प्राप्त Anjali Sharma, Advocate, From the Offices of Adv. Bhanwar Pal Singh Jadon Standing Counsel of U.P. National Green Tribunal, New Delhi के ई-मेल पत्र दिनांक 07.11.2025 (छयाप्रति संलग्न) द्वारा प्रश्नगत प्रकरण में निर्धारित सुनवाई दिनांक 04.09.2025 के उपरान्त मा० अधिकरण द्वारा दिये गये निर्देशों के अनुपालन में निम्नवत् अनुरोध किया गया है :-

*" This is to bring to your kind notice that in **Original Application No. 200/2014 titled MC Mehta vs. Union of India & Ors.**, the Hon'ble National Green Tribunal (Principal Bench) vide its order dated **04.09.2025**, has issued the following directions with respect to the State of Uttar Pradesh:*

**"9. Learned Counsel for the State of UP seeks four weeks' time to respond to the above submission. She is also directed to provide a complete list of rivers which are treated to be drain by the State of U.P. and which are proposed to be tapped or have been tapped.**

**10. Learned Counsel for the State of UP submits that as directed by the Tribunal on 11.09.2023, the State is focusing on 27 districts and the status report in respect of the remaining 04 districts namely Aligarh, Kaushambi, Muzaffarnagar, and Saharanpur will also be submitted within four weeks."**

**Information Required in Compliance:**

*In compliance with the aforesaid directions, as directed by the Hon'ble National Green Tribunal, the following information is required to be provided for each drain in the concerned district/town:*

Name of Drain	District / Town	Tapped or Untapped	Quantity of Sewage Discharge (MLD)	STP / STP Proposed to be Connected After Tapping	Land / Status of Land Allotted for STP	Fund / Status of Funds Provided for STP	Timeline for Making the STP Functional	Timeline for Completing Household Connectivity
---------------	-----------------	--------------------	------------------------------------	--	--	---	--	--

***You are requested to ensure that the data furnished is accurate, up-to-date, and duly verified by the concerned authorities, so that the same may be consolidated and placed before the Hon'ble Tribunal within the stipulated time period.***

***In addition, in compliance with para 10 of the order, kindly ensure that the status reports for the 4 districts of Aligarh, Kaushambi, Muzaffarnagar, and Saharanpur are also prepared and submitted within the prescribed timeline.***

***It is requested that the above information, duly signed by the competent authority, may kindly be provided to this office at the earliest, but not later than a week, to enable timely compilation and filing of the comprehensive report before the Hon'ble NGT.***

***Kindly treat the matter as urgent and of high priority in view of the directions of the Hon'ble Tribunal."***

4- प्रश्नगत प्रकरण में मा० अधिकरण द्वारा पारित आदेश दिनांक 23.07.2025 द्वारा उन नदियों की पूर्ण सूची प्रस्तुत किये जाने के निर्देश दिये गये हैं, जिन्हें राज्य सरकार द्वारा ड्रेन के

रूप में माना गया है और जो या तो टैप की जा चुकी हैं या टैप किये जाने का प्रस्ताव है। उक्त के अतिरिक्त 4 जिलों-अलीगढ़, कौशांबी, मुजफ्फरनगर और सहारनपुर के संबंध में status report भी दाखिल किये जाने के निर्देश दिये गये हैं।

5 - अतः इस संबंध में अनुरोध है कि कृपया Anjali Sharma, Advocate, From the Offices of Adv. Bhanwar Pal Singh Jadon Standing Counsel of U.P. National Green Tribunal, New Delhi के उक्त ई-मेल पत्र दिनांक 07.11.2025 में की गयी अपेक्षानुसार प्रश्नगत प्रकरण में मा० अधिकरण द्वारा पारित आदेश दिनांक 23.07.2025 के प्रस्तर-9 एवं 10 में दिये गये निर्देशों के अनुपालन हेतु आवश्यक कार्यवाही सुनिश्चित करते हुए response / status report को तैयार करने हेतु वांछित अद्यतन सूचनायें संबंधित जनपदों से प्राप्त करते हुए समेकित रूप से कवरिंग लेटर के साथ पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन (Email-envsection7@gmail.com) एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ (Email-ms@uppcb.in) को तत्काल उपलब्ध कराने का कष्ट करें। प्रश्नगत प्रकरण में अगली सुनवाई तिथि 21.11.2025 को नियत है।

संलग्नक-यथोक्त।

Digitally signed by  
MANEESH MITTAL  
Date: 10-11-2025  
18:44:18

( मनीष मित्तल )

सचिव।

संख्या एवं दिनांक तदैव

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

- 1- श्री भंवर पाल सिंह जादौन, स्थायी अधिवक्ता, एन०जी०टी०, नई दिल्ली।
- 2- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस निदेश के साथ प्रेषित कि प्रश्नगत वाद में मा० अधिकरण द्वारा पारित आदेश दिनांक 23.07.2025 के अनुपालन हेतु राज्य की ओर से दाखिल किये जाने वाले response / status report का आलेख्य तैयार कर समयान्तर्गत शासन को उपलब्ध कराया जाना सुनिश्चित करने का कष्ट करें।

आज्ञा से,  
Digitally signed by  
SHAIENDRA KUMAR  
Date: 10-11-2025  
19:03:32  
( शैलेन्द्र कुमार )  
उप सचिव।



## कार्यालय

राज्य स्वच्छ गंगा मिशन-उत्तर प्रदेश

प्रधान कार्यालय, उ०प्र० जल निगम, 6, राणा प्रताप मार्ग,  
हजरतगंज लखनऊ

पत्रांक 728 / 250 / एस.एम.सी.जी.-यूपी / 06

दिनांक 18 / 11 / 2025

सेवा मे,

सचिव,

पर्यावरण, वन एवं जलवायु परिवर्तन विभाग,

उ०प्र० शासन,

लखनऊ।

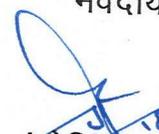
विषय:- मा० राष्ट्रीय हरित अधिकरण, नयी दिल्ली में विचाराधीन **Original Application**  
No- 200/2014 (14 No. 3402022, M-A- No. 873/2018 MA- No. 875/2014 MA  
No- 480/2018) **MC Mehta Versas Union of India and Ors** में पारित आदेश  
दिनांक 23 जुलाई 2025 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-2 के पत्र क्रमांक  
852/81-7-2025-43 (पर्या)/2014 टी.सी.-3 दिनांक 10-11-2025 का संदर्भ ग्रहण करने  
का कष्ट करें, जो मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन O.A No-  
200/2014 Mc MC Mehta Vs Union of India and Ors में पारित आदेश दिनांक  
23.07.2025 के अनुपालन के संबंध में है, के प्रकरण में अवगत कराना है कि राज्य स्वच्छ गंगा  
मिशन, उ०प्र० द्वारा अपने से संबंधित सूचना जिला गंगा समितियों से प्राप्त करते हुए अपने  
पत्रांक-377/250/एस.एम.सी.जी.-यूपी/05 दिनांक 28.08.2025 के माध्यम से पूर्व में प्रेषित  
है।

अवगत कराना है कि जिला गंगा समिति-मुजफ्फरनगर एवं सहारनपुर द्वारा संशोधित  
सूचना प्रेषित की गयी है, जो संलग्न कर पूर्व में प्रेषित पत्र के साथ आवश्यक कार्यवाही हेतु  
संलग्न है।

भवदीय

  
(जोमिंदर सिंह)  
परियोजना निदेशक  
06

कार्यालय प्रभागीय निदेशक, सामाजिक वानिकी प्रभाग, अलीगढ़।

पत्रांक: 725 / डी.पी.ओ. अलीगढ़: दिनांक: अगस्त, 28 2025

सेवा में,

परियोजना निदेशक,  
राज्य स्वच्छ गंगा मिशन, उओप्र०  
लखनऊ।

विषय:- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 200/2014 (IA No. 340/2022, MA No. 872/2018, MA No. 875/2014, MA No. 480/2018) MC Mehta Versus Union of India & Ors. में पारित मा० अधिकरण के आदेश दिनांक 23.07.2025 के अनुपालन के सम्बन्ध में।

संदर्भ:- बैठक दिनांक 20.08.2025 को अपरान्ह 3:00 बजे संख्या-एन.जी.टी. 605/81-7-2025-43(पर्या)/2014 टी.सी.-3

महोदय,

उपरोक्त विषयक सन्दर्भित पत्र के क्रम में अवगत कराना है मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 200/2014 (IA No. 340/2022, MA No. 872/2018, MA No. 875/2014, MA No. 480/2018) MC Mehta Versus Union of India & Ors. में पारित मा० अधिकरण के आदेश दिनांक 23.07.2025 के अनुपालन के सम्बन्ध में सम्बन्धित सूचना संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक-उपरोक्तानुसार।

भवदीय,

(नवीन प्रकाश शाक्य)  
प्रभागीय निदेशक/सदस्य सचिव,  
जिला गंगा सुरक्षा समिति, अलीगढ़।

पत्रांक 725 / डी.पी.ओ. दिनांकित।

प्रतिलिपि:-निम्नलिखितको सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी/अध्यक्ष, जिला गंगा सुरक्षा समिति अलीगढ़।
2. मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा सुरक्षा समिति अलीगढ़।

प्रभागीय निदेशक/सदस्य सचिव  
जिला गंगा सुरक्षा समिति, अलीगढ़।

42446

MC MEHTA vs. UOI

OA. NO. 200 OF 2014

STATE OF UTTAR PRADESH

:DISTRICT NAME - ALIGARH

The information be provided in the following tabulated form:

Name of Drain	District/Town	If tapped or untapped	Quantity of sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
Aligarh Drain	Aligarh	Untapped	60.81 MLD	65 MLD STP is proposed & 45 MLD STP is already constructed and under O&M	Allotted (27.863950, 78.064603)	Available at NMCG for proposed 65 MLD STP and 45 MLD STP is already constructed and under O&M, it's fund is available at AMRUT directorate	The project is under tendering stage (for proposed 65 MLD STP) It shall take 24 months for completion after finalization of Tender and effective Date of start	Total 231949 Nos. Households are exists in Aligarh City. Out of which 21468 Nos. households connected to the 45 MLD STP under AMRUT 1.0 programme till now. Rest connectivity of households is proposed phase wise. Total connectivity of households will be in 07 phases. The trench is sanctioned for phase-1 under AMRUT 2.0 programme and its DPR preparation work is under progress. After approval of phase-1 connectivity of households is likely to take about 3 years till end of year 2028 and After approval of rest 06 phases connectivity of households is likely to take about 05 to 06 years till end of year 2031.
Mathura Drain -I&II	Aligarh	Untapped	36.58 MLD					
Jafri/Chher at Drain	Aligarh	Untapped	39.50 MLD	48 MLD STP	Allotted (27.804551, 78.168979)	Available at NMCG	The project is under tendering stage It shall take 24 months for completion after finalization of Tender and effective Date of start	

Executive Engineer  
Construction Division  
U.P. Jal Nigam (Urban)  
Aligarh

निदेशक प्रमुख  
पुनः प्रमुख निदेशक प्रमुख  
उप प्रमुख निदेशक (राज्य), अजमेर

संशोधित:-

# कार्यालय जिलाधिकारी, अलीगढ़ ।

पत्रांक: 786 / डी.पी.ओ. अलीगढ़: दिनांक अगस्त, 30/08 2025

मा0 राष्ट्रीय हरित अधिकरण, मुख्य पीठ, नई दिल्ली में विचाराधीन **original application number 200/2014** में पारित मा0 अधिकरण के आदेश दिनांक 29.05.2025 के अनुपालन में जनपद के ड्रेन्स एवं सीवरेज ट्रीटमेन्ट प्लान्ट से संबंधित सूचना मा0 अधिकरण को निर्धारित प्रारूप पर विस्तृत एवं पूर्ण सूचनाएं उपलब्ध कराए जाने हेतु तथा जनपद के अधिशाषी अभियंता, उ0प्र0 जल निगम (नगरीय/ग्रामीण) के संबंधित परियोजनाओं/कार्यों को निर्धारित समय सीमा के अर्न्तगत पूर्ण कराए जाने हेतु उत्तरदायी अधिकारी नामित किए जाने हेतु निर्देश प्राप्त हुए हैं।

अतः संबंधित कार्यों को ससमय सम्पादित कराने एवं अपेक्षित सूचनायें जिला गंगा समिति अलीगढ़ को उपलब्ध कराए जाने हेतु निम्न अधिकारियों को नामित किया जाता है।

क्र.सं.	अधिकारी का नाम व पदनाम	मोबाइल नम्बर
1.	श्री सुनील कुमार सिंह, अधिशाषी अभियंता, उ0प्र0 जल निगम (शहरी)	9473942651
2.	श्री लोकेश शर्मा अधिशाषी अभियंता, उ0प्र0 जल निगम (ग्रामीण)	7818934876

प्रभागीय वनाधिकारी/सदस्य संयोजक, जिला गंगा समिति, अलीगढ़ संकलित सूचना राज्य स्वच्छ गंगा मिशन, उ0प्र0 लखनऊ, परिवर्तन विभाग, उ0प्र0 लखनऊ एवं प्रदूषण नियंत्रण बोर्ड को ससमय प्रेषित करना सुनिश्चित करेंगे।

उक्त आदेश तत्काल प्रभाव से लागू होगा।

संलग्न-निर्धारित प्रपत्र।

*Banjan*

जिलाधिकारी/अध्यक्ष,  
जिला गंगा समिति,  
अलीगढ़।

A

पत्रांक 786 / डी.पी.ओ. दिनांकित।

प्रतिलिपि:-निम्नलिखितको सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. अपर परियोजना निदेशक, उ0प्र0 लखनऊ।
2. मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा सुरक्षा समिति, अलीगढ़।
3. जिलाधिकारी/अध्यक्ष, जिला गंगा सुरक्षा समिति, अलीगढ़।
4. अधिशाषी अभियंता, उ0प्र0 जल निगम शहरी, अलीगढ़।
5. अधिशाषी अभियंता, उ0प्र0 जल निगम ग्रामीण, अलीगढ़।
6. अधिशाषी अभियंता, नगर पालिका परिषद/नोडल, अलीगढ़।

*Banjan*

जिलाधिकारी/अध्यक्ष,  
जिला गंगा समिति,  
अलीगढ़।

A

कार्यालय प्रभागीय निदेशक, सामाजिक वानिकी प्रभाग, सहारनपुर।

पत्रांक 1973 / 7-11 सहारनपुर, दिनांक, 15-11-2025

सेवा में,

परियोजना निदेशक  
राज्य स्वच्छ गंगा मिशन  
नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग,  
उ०प्र०, लखनऊ।

विषय:— मा० राष्ट्रीय हरित न्यायाधिकरण, नई दिल्ली में योजित एवं लम्बित वाद सं०—O.A. 200/2014, एम०सी० मेहता बनाम यू०ओ०आई० में अपेक्षित सूचना उपलब्ध कराने के सम्बन्ध में।

संदर्भ— पत्र संख्या 291/250/SMCG-UP/04, दिनांक 11.08.2025, राज्य स्वच्छ गंगा मिशन, लखनऊ उ०प्र० शासन, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7 का पत्र संख्या NGT-562/81-7-2025-43(पर्या)/2014 TC-3, दिनांक 04.08.2025।

महोदय,

उपरोक्त विषयक पत्र के क्रम में आपको अवगत कराना है कि मा० राष्ट्रीय हरित न्यायाधिकरण, नई दिल्ली में योजित एवं लम्बित वाद सं०—200/2014, एम०सी० मेहता बनाम यू०ओ०आई० में जनपद सहारनपुर से सम्बन्धित चाही गयी सूचना संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक: कार्ययोजना

भवदीय



प्रभागीय निदेशक  
सामाजिक वानिकी प्रभाग  
सहारनपुर।

पत्रांक—1973 / उक्त दिनांकित:

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन
2. जिलाधिकारी / अध्यक्ष जिला गंगा समिति, सहारनपुर।
3. मुख्य विकास अधिकारी / नोडल अधिकारी, जिला गंगा समिति, सहारनपुर।



प्रभागीय निदेशक  
सामाजिक वानिकी प्रभाग  
सहारनपुर।

42449

कार्यालय जिला मजिस्ट्रेट, सहारनपुर

पत्रांक: 2068 / 7-11 दिनांक, 18-11-2025

सेवा में,

परियोजना निदेशक  
राज्य स्वच्छ गंगा मिशन  
नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग,  
उ०प्र०, लखनऊ।

- विषय:— मा० राष्ट्रीय हरित न्यायाधिकरण, नई दिल्ली में योजित एवं लम्बित वाद सं०—O.A. 200/2014, एम०सी० मेहता बनाम यू०ओ०आई० में अपेक्षित सूचना उपलब्ध कराने के सम्बन्ध में।
- संदर्भ— पत्र संख्या 291/250/SMCG-UP/04, दिनांक 11.08.2025, राज्य स्वच्छ गंगा मिशन, लखनऊ। उ०प्र० शासन, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7 का पत्र संख्या NGT-562/81-7-2025-43(पर्या)/2014 TC-3, दिनांक 04.08.2025।

महोदय,

उपरोक्त विषयक पत्र के क्रम में आपको अवगत कराना है कि मा० राष्ट्रीय हरित न्यायाधिकरण, नई दिल्ली में योजित एवं लम्बित वाद सं०—200/2014, एम०सी० मेहता बनाम यू०ओ०आई० में जनपद सहारनपुर से सम्बन्धित चाही गयी सूचना संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक: कार्ययोजना

भवदीय

जिलाधिकारी  
जिला गंगा समिति (अध्यक्ष)  
सहारनपुर।

पत्रांक— / उक्त दिनांकित:

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन
2. मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा समिति, सहारनपुर।

जिलाधिकारी  
जिला गंगा समिति (अध्यक्ष)  
सहारनपुर।

## MC MEHTA vs. UOI O.A. NO. 200 of 2014 STATE OF UTTAR PRADESH

## DISTRICT NAME- SAHARANPUR

S.No	Name of Drain	District / Town	If tapped or untapped	Quantity of sewage discharged from the drain	STP to which the drain is proposed to be connected after Tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP Functional	Timeline for completing the household connectivity to that STP
1.	Braj Transport Nala	Nagar Nigam Saharanpur	To be retapped	8.73 MLD	135 MLD STP (Not Functional)	Allotted	Funding by NMCG )	December 2027	The action plan for the work of sewer line and sewer house connection in saharanpur city has been prepared and submitted to Central Government under Amrut 2.0 programme subject to approval of Action Plan. The tender will be invited after Commissioning of 135 MLD STP prepared by UP
2.	Taj Nalla		To be retapped	14.36 MLD					
3.	Chilkana Nalla (Dhobi Ghat)		To be retapped	17.41 MLD					
4.	Indra Basti 1 Drain		To be tapped	0.04 MLD					
5.	Pushpanjali Vihar Nala		To be tapped	0.05MLD					
6.	Old Police Chowki Nala		To be tapped	0.08 MLD					
7.	Brahmpuri Drain		To be tapped	0.11 MLD					
8.	Indra Basti 2 Drain		To be tapped	0.15 MLD					
9.	Kapil Vihar near OHT		To be tapped	0.17 MLD					
10.	Indra Basti 3 Drain		To be tapped	0.18 MLD					
11.	Bhagat Singh Chowk ke samne		To be tapped	0.25 MLD					
12.	Ansri road Near Dr. Neha Clinic		To be tapped	0.29 MLD					
13.	Shiv Bagula Mukhi mandir drain		To be tapped	0.35 MLD					
14.	Kapil vihar Drain		To be tapped	0.35 MLD					
15.	Natraj Drycliners		To be tapped	0.45 MLD					
16.	Swami Dental Clinic		To be tapped	0.5 MLD					
17.	Dalmandi pumping station		To be tapped	0.44 MLD					
18.	Kotwali Nala ( left side of Paondhoi)		To be tapped	0.45 MLD					
19.	Deri Bagh Drain		To be tapped	0.5 MLD					
20.	Numaish Camp		To be tapped	0.5 MLD					

21.	Jogyan Pull near Ganpati Cellphone	To be tapped	0.58 MLD						<b>Jal Nigam (Rural) under NMCG.</b>
22.	Opposite Ram Tirath School drain (left side of Paondhoi)	To be tapped	0.58 MLD						
23.	Macchali Bazar	To be tapped	0.61 MLD						
24.	Bijli Ghar Nala	To be tapped	0.7 MLD						
25.	Sharab Theka ke pass	To be retapped	0.73 MLD						
26.	Khumaran Pull Mandi ke pass	To be tapped	0.75 MLD						
27.	Near Janak Hotel	To be retapped	1.0 MLD						
28.	Nala Near Taj Nala	To be tapped	0.13 MLD						
29.	Janta Colony	To be tapped	0.04 MLD						
30.	Numaish camp V- Shape	To be tapped	0.7 MLD						
31.	Dukhi Bagh	To be tapped	0.06 MLD						
32.	Shanti Nagar-1	To be tapped	0.02 MLD						
33.	Shanti Nagar-2	To be tapped	0.26 MLD						
34.	Nalla Near Irrigation Land	To be tapped	0.04 MLD						
35.	Nand Vatika	To be tapped	0.23 MLD						
36.	Nand Vihar-1	To be tapped	0.17 MLD						
37.	Nand Vihar-2	To be tapped	0.01 MLD						
38.	Abdulla Colony	To be tapped	0.21 MLD						
39.	Nai Basti-1	To be tapped	0.03 MLD						
40.	Nai Basti-2	To be tapped	0.26 MLD						
41.	Badshahi Masjid	To be tapped	0.07 MLD						
42.	Radha Vihar	To be tapped	0.087 MLD						
43.	New Gopal Nagar-1	To be tapped	0.26 MLD						
44.	New Gopal Nagar-2	To be tapped	0.09 MLD						
45.	Navyug Market	To be tapped	0.17 MLD						
46.	Valmiki Colony	To be tapped	0.54 MLD						
47.	Indra camp	To be tapped	0.44 MLD						
48.	Near Janak Nagar	To be tapped	0.62 MLD						
49.	Below Railway Line	To be tapped	0.05 MLD						
50.	Gaddhe Wali Gali	To be tapped	2.71 MLD						
51.	Near Najipura	To be tapped	1.03 MLD						

52.	Panjabi Bagh-1		To be tapped	0.3 MLD					
53.	Panjabi Bagh-2		To be tapped	0.02 MLD					
54.	Panjabi Bagh-3		To be tapped	0.9 MLD					
55.	Near Police ground behind STP		To be tapped	0.7 MLD					
<b>Details of Drains which are Connected to 38 MLD STP (Functional) Malhipur Road, Sre.</b>									
56.	Kalyani Sales	Nagar Nigam Saharan pur	Tapped	0.6 MLD	38 MLD STP				
57.	Brij Transport		Partially tapped	8.73 MLD					
58.	Chawala Property Delar-Hathi Gate		Tapped	10.44 MLD					
59.	Taj Nalla		Partially tapped	14.36 MLD					
60.	Chilkana Nalla (Dhobi Ghat)		Partially tapped	17.41 MLD					
61.	Indra Basti 1 drain		Tapped	0.04 MLD					
62.	Jamshed Nai (Near Dhobighat)		Tapped	0.06 MLD					
63.	Panjabi Barat Ghar		Tapped	0.1 MLD					
64.	Hanuman Mandir near Ghantaghar		Tapped	0.2 MLD					
65.	Numaish camp -aarti tent house		Tapped	0.17 MLD					
66.	Bhagat singh chowk ke samne		Tapped	0.25 MLD					
67.	Ashu sharma		Tapped	0.25 MLD					
68.	Near Jai General store - Link Road		Tapped	0.3 MLD					
69.	Near shiv mandir (dr.Mehta)		Tapped	0.3 MLD					
70.	Near Peer Pahalwan Pulia		Tapped	0.33 MLD					
71.	Numaish Camp Rikshaw Stand		Tapped	0.3 MLD					
72.	Jawahar Nagar Bansal Publisher	Tapped	0.4 MLD						
73.	Govind Nagar Shri Harimal Niwas	Tapped	0.35 MLD						
74.	Pratap clinic Jain college road	Tapped	0.4 MLD						
75.	Natraj Drycleaners	Tapped	0.45 MLD						
76.	State Bank of Patiyala, Pul Jogiyana	Tapped	0.45 MLD						

77.	Near vardan Hospital- Link road	Tapped	0.45 MLD				
78.	Govind Nagar Shri Ganga devi Niwas	Tapped	0.45 MLD				
79.	Railway Drain	Tapped	0.45 MLD				
80.	Gill colony Charch ky pass	Tapped	0.45 MLD				
81.	Police up Mahanirikshak niwas	Tapped	0.45 MLD				
82.	Karamchari Rajya Bima NigamJain collegeRoad	Tapped	0.45 MLD				
83.	Jai lakshmi furniture house malhipur road	Tapped	0.45 MLD				
84.	Swami Dental Clinic	Tapped	0.5 MLD				
85.	Dalmandi Pumping station	Tapped	0.44 MLD				
86.	Karlya Sahayak Chhetra Prabhandak	Tapped	0.55 MLD				
87.	Parmesti Das Jewellers court road	Tapped	0.55 MLD				
88.	Baba Deep Garments Jain college road	Tapped	0.55 MLD				
89.	Govind Nagar Shri Mohan Niwas	Tapped	0.55 MLD				
90.	Mayur service Centre Link road	Tapped	0.55 MLD				
91.	Nalla Near Hakikat nagar teraha	Tapped	0.55 MLD				
92.	Rajdhani Plywood	Tapped	0.58 MLD				
93.	Jogiyar Pull near Ganpati Cellphone	Tapped	0.58 MLD				
94.	Macchali Bazar	Tapped	0.61 MLD				
95.	Bharti Dairy court road	Tapped	0.65 MLD				
96.	Satyug Aashram Nala	Tapped	0.51 MLD				
97.	Pathanpur Ajmer Niwas	Tapped	0.7 MLD				
98.	Sabzi Mandi Pull*	Tapped	0.72 MLD				
99.	Sharab Theka ky samne	Partially tapped	0.73 MLD				
100.	Khumran Pul Mandi ky Pass	Tapped	0.75 MLD				
101.	Near janak Hotel	Partially tapped	1.0 MLD				
102.	Saket Colony	Tapped	0.12 MLD				

Urban Local Body information									
<b>Rampur Maniharan-</b>									
103.	On Islamnagar Bypass Road, from Goga Mhadi to Rajbaha	Distt-Saharanpur ULB-Nagar Panchayat at Rampur Maniharan	Untapped	1.11	STP Perposed, But Suitable Land not Identified till now	Suitable Land for STP Not Identified till now	Fund not allocated to the ULB	When the Suitable Land is identified for STP then after two year STP Will Functional	When STP is Functional with one month All Household connect to the STP
104.	From Thakurdwara Temple to Kali Bharoh Pond		Untapped	0.22	Bio Remediation Done on All Drain				
105.	In Mohalla Ikram, from Ambedkar Chowk to Rajbaha		Untapped	0.37					
106.	From Babar's Nursery to the Pond near Satiyo		Untapped	0.16					
<b>Gangoh-</b>									
107.	From Idgah Pulia to Mahadi	NPP gangoh	Tapped/ screen instolled	6.4	STP Perposed, But Suitable Land not Identified till now	Suitable Land for STP Not Identified till now	Fund not allocated to the ULB	When the Suitable Land is identified for STP then after two year STP Will Functional	-When STP is Functional with one month All Household connect to the STP
<b>Chilkana-</b>									
108.	In Mohalla Garhi, from Chhajjuma's shop to Afzal's shop.	NP Sultanpur Chilkana Distt Saharanpur	Tapped/ screen instolled	0.09	A nature-based technology used-water management treat	Land Alloted	The DPR for the used-water management treatment plant has been	The DPR has not been approved yet.	The timeline will be determined only after the DPR is approved.
109.	In Mohalla Garhi, from Sapna		Tapped/ screen instolled	0.07					

	Cinema to Kaggo Wali Johdi.				ment plant is propo sed to be establi shed	submit ted to the Directo rate.		
110.	In Mohalla Garhi, from District Co- operative Bank to Office of Bus Union.		Tapped/ screen instolled	0.06				
111.	In Mohalla Mazhar Hasan/Garhi, from Rasid Basati's shop to Haji's Chakroad.		Tapped/ screen instolled	0.08				
112.	In Mohalla Mazhar Hasan, from Punjab National Bank to Rasid's house.		Tapped/ screen instolled	0.05				
113.	In Mohalla Mazhar Hasan, from Islam's house to Kashmiri's shop.		Tapped/ screen instolled	0.07				
114.	In Mohalla Mazhar Hasan, from Punna's house to P.W.D. Pulia.		Tapped/ screen instolled	0.05				
115.	In Mohalla Mazhar Hasan, from Yunus Qureshi (Sabhasad)'s house to Transformer.		Tapped/ screen instolled	0.06				
116.	In Mohalla Hamid Hasan, from Nazim's house to Manjoor's field.		Tapped/ screen instolled	0.07				
117.	In Mohalla Hamid Hasan, from Ramprasad (carpenter)'s house to Meere's Nursery.		Tapped/ screen instolled	0.08				
118.	In Mohalla Zakir Husain, from Suraiya		Tapped/ screen instolled	0.06				

	Gate to Muzammil's house.								
119.	In Mohalla Kothiwalla, from Jalsingh's house to Shiv Mandir.		Tapped/ screen instolled	0.05					
120.	In Mohalla Kothiwalla, from Nagar Panchayat Office to Kashmiri's enclosure.		Tapped/ screen instolled	0.07					
121.	In Mohalla Kothiwalla, from Subhash's kiosk to the Pond.		Tapped/ screen instolled	0.09					
122.	In Mohalla Kothiwalla/Mandirji, from Dhobi Wale Pond to Rasid's house.		Tapped/ screen instolled	0.08					
123.	In Mohalla Sholal, from Arush house to Kanat's garden.		Tapped/ screen instolled	0.09					
<b>Sarsawa-</b>									
124.	From Chilkana Road to Idgah	NPP Sarsawa	Tapped/ screen installed	1.6	A nature-based technology used-water management treatment plant is proposed to be established	Land Alloted	The DPR for the used-water management treatment plant has been submitted to the Directorate.	The DPR has not been approved yet.	The timeline will be determined only after the DPR is approved.
125.	From Public Toilet to Highway Tiraha	Saharanpur	Tapped/ screen installed	1.95					
<b>Deobond-</b>									
126.	Kutti Rorad Drain	NPP Deoband Saharanpur	tapped	6 MLD	20 MLD STP Proposed	The purchase of 0.998 hectare	Against the sanctioned amount	Dec 2027	The operational work plan for the STP

127.	Suger Mill Drain			9 MID		s of land located in Village Akbarpur, Pargana and Tehsil Deoband, for the construction of the I&D works and a 20 MLD capacity STP under Nagar Palika Parishad Deoband, District Saharanpur, has been completed	of ₹248 lakh, a total of ₹232 lakh has been spent for land acquisition. The Letter of Award (LOA) for the construction of the STP has been issued by the Jal Nigam.		will be prepared and submitted to the government after it becomes functional.
<b>Nanauta-</b>									
128.	Gangoh Road Drain	Saharanpur/ NP Nanauta	Tapped/ screen instolled	0.75 MLD	STP Perposed, But Suitable Land not Identified till now Bio Remediation Done on All Drain	Suitable Land for STP Not Identified till now	Fund not allocated to the ULB	When the Suitable Land is identified for STP then after two year STP Will Functional	When STP is Functional with one month All Household connect to the STP
129.	Delhi Saharanpur Road Drain		Tapped/ screen instolled	1.20 MLD					
130.	Deoband Road Drain		Tapped/ screen instolled	0.56 MLD					
131.	Kanoongoyan Drain		Tapped/ screen instolled	0.70 MLD					
132.	Afganan South Drain		Tapped/ screen instolled	0.62 MLD					
<b>Titron-</b>									

133.	Sati Wala Drain	NP Titron	Tapped/ screen instolled	0.21 MLD	Waste stablization Pond	land allotted			
134.	Police Chowki Wala Drain	Saharanpur	Tapped/ screen instolled	0.19 MLD	Waste stablization Pond				
135.	Valmiki Baithak Wala Drain		Tapped/ screen instolled	0.13 MLD	Waste stablization Pond				
136.	Gangoh Bypass Wala Drain		Tapped/ screen instolled	0.32 MLD	Waste stablization Pond				
137.	Kantu Mandir Wala Drain		Tapped/ screen instolled	0.12 MLD	Waste stablization Pond				
138.	Fakiron Wala Drain		Tapped/ screen instolled	0.20 MLD	Waste stablization Pond				
139.	Old Bus Stand Wala Drain		Tapped/ screen instolled	0.21 MLD	Waste stablization Pond				
140.	Garhi Bus Stand Wala Drain		Tapped/ screen instolled	0.32 MLD	Waste stablization Pond				
141.	Rizwan Taule Wala Drain		Tapped/ screen instolled	0.15 MLD	Waste stablization Pond	Not Received yet		Land is available and DPR has been Send for approval to state after the approval of DPR timeline has been decided for STP	After the completion of STP within a year all the household connectivity to the STP has been made
<b>BEHAT-</b>									
142.	From Chakrata Road Pulia, passing through Janata Inter College, up to Shamshan Ghat and Hospital.	NP Behat	Tapped/ screen instolled	2.9 MLD	STP Perposed, But Suitabale Land Not Identified Till Now Bio Remediation Done On All Drain	Suitable Land For STP Not Indentified Till Now	Fund Note Allocated To The ULB	When The Suitable Land Is Identified For STP Then After Two year STP Will Functional	When STP Is Functional With One Month All Household Connect To The STP
143.	From Church Pulia to Forest Department Depot.	NP Behat	Tapped/ screen instolled	2.1 MLD					
<b>AMBETA-</b>									
144.	Gangoh Baypass road Drain	NPP Ambeta	tapped	0.91	Waste stablization Pond	land allotted	Not Received	Land is available	After the completion of

145.	Mohlla Kila to Banyo wali Johdi Drain	Saharanpur	tapped	0.29	ation Pond		yet	ble and DPR has been Send for approval to state after the approval of DPR timeline has been decided for STP	STP within a year all the household connectivity to the STP has been made
146.	Mohlla Pattya road Drain		tapped	0.20					
147.	Mohlla Nyabans Islamnagar road Drain		tapped	0.17					
148.	Mohlla Bazar Aslam Luhar to Sa□ pond Drain		tapped	0.30					
<b>CHILKANA-</b>									
149.	Chutmalpur Bus Stand Drain	Saharanpur/ NP Chhutmalpur	Tapped/ screen instolled	1.49 MLD	STP Perposed, Villag e Bhans raw Land Identi fied till now Bio Reme diatio n Done on All Drain	land allotted in Village Bhansraw District Saharanpur	Fund not allocated to the ULB	When Fund Recive for STP then after two year STP Will Functional	When STP is Functional with one month All Household connect to the STP
150.	Dehradoon Road Drain		Tapped/ screen instolled	0.82 MLD					
151.	Kalsiya Road Drain		Tapped/ screen instolled	0.68 MLD					
152.	Chutmalpur to Saharanpur Road Drain		Tapped/ screen instolled	0.44 MLD					
<b>NAKUR-</b>									
153.	Hospital road	Saharanpur NPP Nakur	Tapped	1.24	A nature-based technology used-water management treatment plant is proposed to be	As per the standards, the process of selecting the aforementioned land is currently in progress.	The urban local body has not received the funds for the STP plant.	At present, land is not available. Once the land is allotted, the DPR will be forwa	Within one year of the completion of the STP, all households will be connected to it.
154.	Idhgah road		Tapped	0.93					
155.	Sarsawa road		Tapped	0.31					
156.	Near Block office , road		Tapped	0.62					

					establi shed			rded to the gover nmen t for appro val. After the DPR is appro ved, the timeli ne for the STP will be finaliz ed.	
<b>CHHUTMALPUR-</b>									
157.	Chutmalpur Bus Stand Drain	Sahara npur/ NP Chhut malpur	Tapped/ screen instolled	1.49 MLD	STP Perpo sed, Villag e Bhans raw Land Identi fied till now Bio Reme diatio n Done on All Drain	land allotte in Village Bhansr aw District Sahara npur	Fund not allocate d to the ULB	When Fund Reciv e for STP then after two year STP Will Funct ional	When STP is Function al with one month All Househo ld connect to the STP
158.	Dehradoon Road Drain		Tapped/ screen instolled	0.82 MLD					
159.	Kalsiya Road Drain		Tapped/ screen instolled	0.68 MLD					
160.	Chutmalpur to Saharanpur Road Drain		Tapped/ screen instolled	0.44 MLD					



प्रभागीय निदेशक

सामाजिक वानिकी प्रभाग

सहारनपुर।

**Additional information-**

**1. Total number of drains: 155**

**2. Total House hold – 181796**

**Sewer Connections:**

- I. 41,371 household connections completed by Nagar Nigam, Saharanpur in Existing 38 MLD STP.
- II. 4,861 household connections completed by Jal Nigam (Urban) under scheme sewerage subzone 1 part1 Existing 38 MLD STP.

According to Jal nigam urban the action plan for the work of sewer line and sewer house connection in saharanpur city has been prepared and submitted to Central Government under Amrut 2.0 programme subject to approval of Action Plan. The tender will be invited after Commissioning of 135 MLD STP

**3. Drains partially tapped: 5 (Fully to be tapped in 135 mld Stp)**

**Total discharge connected Partially tapped: 42.23 MLD.**

**4. 135 MLD cost Breakup-**

- 266.34Cr work cost
- 290.34Cr mainatance charge for 15yrs
- 20.55Cr project supervision cost

Total cost- 577.23 Cr

Timeline for completion is 31 oct 2027.

**4. 38 Mld Malhipur road Location-**

Lat- 29.9370168

Long- 77.5507917

**135 MLd STP Malhipur road Location-**

Lat- 29.934139

Long- 77.554780

कार्यालय जिलाधिकारी, जिला मजिस्ट्रेट सहारनपुर  
पत्रांक / दिनांक, सहारनपुर २१/८/२०२५

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन O.A. No. 200/2014(IA no. 340/2022, MA No. 872/2018 MA No. 875/2014, MA No. 480/2018) M.C. Mehta Vs of India and others में पारित मा० अधिकरण के आदेश दिनांक 7-05-2025 एवं दिनांक 23-07-2025 के पारित आदेश के क्रम में तथा दिनांक 20.08.2025 को उप सचिव महोदय उ०प्र० शासन द्वारा उनकी अध्यक्षता में आयोजित विडियोकॉन्फेसिंग में जनपद सहारनपुर के अधिशासी अभियन्ता, उ०प्र०, जल निगम (नगरीय एवं ग्रामीण) को सीवर संबंधित परियोजनाओं/कार्यों को निर्धारित समयसीमा के अन्तर्गत पूर्ण कराये जाने हेतु जनपद स्तर पर उत्तरवायी अधिकारी नामित किये जाने हेतु निर्देशित किया गया है।

अतः संबंधित कार्यों को समयसीमा सम्पादित करने एवं अपेक्षित सूचना जनपद स्तर पर उपलब्ध कराने हेतु निम्न अधिकारियों को नामित किया जाता है

क्र० संख्या	अधिकारी का नाम एवं पदनाम	मोबाईल नं०
1.	श्री संजीव कटियाल, परियोजना प्रबन्धक नमामि गंगे, मुजफ्फरनगर यूनिट जल निगम (ग्रामीण)	8840313493
2.	श्री रूचिन यादव, अधिशासी अभियन्ता, जल निगम शहरी सहारनपुर	8791283351

(श्री मनीष बंसल)  
जिलाधिकारी / अध्यक्ष  
जिला गंगा समिति  
सहारनपुर

पत्रांक 72/7-4 दिनांक उपरोक्तानुसार।

प्रतिलिपि :-

- 1-अपर परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन, लखनऊ, उ०प्र० को सूचनार्थ।
- 2-मुख्य विकास अधिकारी/नोडल जिला गंगा समिति सहारनपुर को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
- 3-प्रभागीय निदेशक, सामाजिक वानिकी प्रभाग, सहारनपुर/सदस्य संयोजक जिला गंगा समिति सहारनपुर को उपरोक्तानुसार अनुपालन सुनिश्चित कराते हुए प्रेषित।
- 4-श्री संजीव कटियाल, परियोजना प्रबन्धक नमामि गंगे, मुजफ्फरनगर यूनिट जल निगम ग्रामीण को अनुपालनार्थ प्रेषित।
- 5- श्री रूचिन यादव, अधिशासी अभियन्ता, जल निगम शहरी सहारनपुर को अनुपालनार्थ प्रेषित।

(श्री मनीष बंसल)  
जिलाधिकारी / अध्यक्ष  
जिला गंगा समिति  
सहारनपुर

कार्यालय प्रभागीय वनाधिकारी, कौशाम्बी वन प्रभाग, कौशाम्बी।

पत्रांक ५५६ /२७-१, दिनांक, मंझनपुर, अगस्त २८, २०२५

सेवा में,

परियोजना निदेशक,  
राज्य स्वच्छ गंगा मिशन,  
उ०प्र०, लखनऊ।

विषय:- मा० राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित मूल आवेदन संख्या-२००/२०१४ (आई०ए० नं० ३४०/२०२२, एम०ए० नं० ८७२/२०१८, एम०ए० नं० ८७५/२०१४ एवं एम०ए० नं० ४८०/२०१८) एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया एण्ड अदर्स में पारित आदेश दिनांक २३.०७.२०२५ के अनुपालन के सम्बन्ध में।

संदर्भ:- आपका पत्रांक २९१/२५०/SMCG-UP/०४ दिनांक ११.०८.२०२५ एवं मा० राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित मूल संख्या-२००/२०१४ के अन्तर्गत दिनांक २३.०७.२०२५ को पारित आदेश।

महोदय

उपरोक्त संदर्भित पत्र के अनुपालन में जनपद-कौशाम्बी की वांछित सूचना अधिशाषी अभियन्ता जल निगम, (नगरीय) से निर्धारित प्रारूप में प्राप्त करने के उपरान्त एतदसह संलग्न कर आपके आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक:- उपरोक्तानुसार।

भवदीय,

Digitally signed by  
PANKAJ KUMAR SHUKLA  
Date: 28-08-2025

१८:०१:०८ प्रभागीय वनाधिकारी/सदस्य सचिव,  
जिला गंगा समिति, कौशाम्बी।

संख्या ५५६ / समदिनांक।

प्रतिलिपि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

- १- सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- २- जिलाधिकारी/अध्यक्ष, जिला गंगा समिति कौशाम्बी को सादर अवलोकनार्थ प्रेषित।
- ३- मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा समिति कौशाम्बी।

प्रभागीय वनाधिकारी/सदस्य सचिव,  
जिला गंगा समिति, कौशाम्बी।

## जनपद कौशाम्बी की नालों सम्बन्धी सूचना

I		II	III	IV	V		VI	VII	
Name of Drain		District/ Town	If tapped or untapped	Quantity of sewage discharge d from the drain	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to the STP
1	Kaleshwar Kaccha Nala	Kaushambi /NP Daranagar, Kadadham	Untapped	1.15 MLD	The sewage of the Nala is being treated through Bioremediation method by the ULB	Yes  The land for STP has been demarcated/Alloted by the ULB	As the financial sustainability of the ULB is not sound to bear the ULB share and O&M cost in case of SBM, a proposal for construction of STP shall be placed in the next meeting of District Ganga Committee for decision regarding implementation under either Namami Gange or SBM. After approval, DPR will be prepared by UP Jal Nigam (Urban) in case of SBM and by UP Jal Nigam (Rural) in case of Namami Gange	2 Year after approval of the DPR	2 Year after approval of the DPR
2	Kubri Ghat Nala			0.20 MLD					
3	Gujrati Nala			0.50 MLD					

Digitally signed by  
PANKAJ KUMAR SHUKLA  
Date: 28-08-2025  
17:59:20

प्रभागीय वनाधिकारी/सदस्य सचिव,  
जिला गंगा समिति, कौशाम्बी।



# उत्तर प्रदेश जल निगम (नगरीय)

कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड, उ०प्र० जल निगम(नगरीय),  
शादीपुर खुर्द, फतेहपुर- 212601 (Email ID : ee\_cd\_fatehpur@yahoo.in)

पत्रांक : 1113 / एन०जी०टी० / ०१ दिनांक : 28.08.2025  
सेवा में,

प्रभागीय वनाधिकारी  
जिला गंगा समिति,  
मंझनपुर, जनपद- कौशाम्बी।

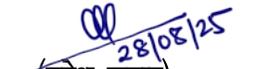
विषय:- मा० राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित मूल आवेदन संख्या-200/2014 (आई०ए० नं० 340/2022, एम०ए० नं० 872/2018, एम०ए० नं० 875/2014 एवं एम०ए० नं० 480/2018) एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया एण्ड अदर्स में पारित आदेश दिनांक 23.07.2025 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक अवगत कराना है कि जनपद-कौशाम्बी की दारा नगर कड़ाधाम, नगर पंचायत से उत्सर्जित ऐसे नाले जो गंगा नदी में मिल रहे हैं, के सम्बन्ध में उक्त नगर पंचायत से वांछित सूचना संकलित करते हुये निर्धारित प्रारूप में भरकर अग्रेतर आवश्यक कार्यवाही हेतु प्रेषित है।

I	II	III	IV	V		VI	VII	
Name of Drain	District/ Town	If tapped or untapped	Quantity of sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to the STP
1	Kaleshwar Kaccha Nala	Untapped	1.15 MLD	The Sewage of this Nala is being treated through Bioremediation method by the ULB	Yes The land for STP has been demarcated / Allotted by the ULB	As the financial sustainability of the ULB is not sound to bear the ULB share and O&M cost in case of SBM, a proposal for construction of STP shall be placed in the next Zila Ganga Samiti meeting of district Kaushambi for decision regarding implementation under either Namami Gange or SBM. After approval, DPR will be prepared by UP Jal Nigam (Urban) in case of SBM and by UP Jal Nigam (Rural) in case of Namami Gange.	2 Year after approval of the DPR	2 Year after approval of the DPR
2	Kubri Ghat Nala		0.20 MLD					
3	Gujrati Nala		0.50 MLD					

भवदीय

  
(महेश कुमार)  
28/08/25  
अधिशासी अभियन्ता

**पृ०सं० एवं दिनांक उपरोक्तानुसार।**

प्रतिलिपि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

- 1- जिलाधिकारी/अध्यक्ष, जिला गंगा समिति कौशाम्बी को सादर अवलोकनार्थ प्रेषित।
- 2- मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा समिति कौशाम्बी।
- 3- अधिशासी अधिकारी, दारानगर कड़ाधाम नगर पंचायत, जनपद-कौशाम्बी।

  
अधिशासी अभियन्ता

## कार्यालय जिलाधिकारी कौशाम्बी।

पत्रांक 361 / एस0टी0 / कौशाम्बी, दिनांक, अगस्त 21, 2025

आदेश

प्रमुख सचिव, उ0प्र0 शासन, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7 का पत्र संख्या एन.जी.टी.- 368/81-7-2025-43 (पर्या)/2014 टी.सी.-3 दिनांक 18.05.2025 एवं परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन, उ0प्र0 नमामि गंगे तथा जलापूर्ति विभाग का पत्र संख्या 291/250/SMCG-UP/04 दिनांक 11.08.2025 द्वारा मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली में विचाराधीन Original Application No. 200/2014 (आई0ए0 नं0 340/2022, एम0ए0 नं0 872/2018, एम0ए0 नं0 875/2014 एवं एम0ए0 नं0 480/2018) एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया एण्ड अदर्स में पारित आदेश दिनांक 07.04.2025 के अनुपालन की समीक्षा हेतु मुख्य सचिव की अध्यक्षता में 14.05.2025 को सम्पन्न बैठक में निर्देशित किया गया कि जनपद के अधिशासी अभियन्ता, उ0प्र0, जल निगम (नगरीय/ग्रामीण) को सम्बन्धित परियोजनाओं/कार्यों को निर्धारित समय सीमा के अन्तर्गत पूर्ण कराये जाने हेतु उत्तरदायी अधिकारी नामित किया जाये।

अतः उक्त निर्देश के अनुपालन में अधिशासी अभियन्ता, उ0प्र0, जल निगम (नगरीय/ग्रामीण) को सम्बन्धित परियोजनाओं/कार्यों को निर्धारित समयसीमा के अन्तर्गत पूर्ण कराये जाने हेतु उत्तरदायी अधिकारी नामित किया जाता है। जिनका विवरण निम्नवत है:-

क्र0सं0	नाम	पदनाम	मो0नं0
1	श्री महेश कुमार	अधिशासी अभियन्ता, उ0प्र0, जल निगम (नगरीय), कौशाम्बी।	9473942667
2	श्री जयपाल सिंह	अधिशासी अभियन्ता, उ0प्र0, जल निगम (ग्रामीण), कौशाम्बी।	9473942665

Digitally signed by  
MADHUSUDAN HULGI

Date: 21-08-2025

18:47:02

जिलाधिकारी  
कौशाम्बी

संख्या 361 / समदिनांक।

प्रतिलिपि -निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

1. परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन, उ0प्र0, लखनऊ।
2. सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. मुख्य विकास अधिकारी/नोडल अधिकारी जिला गंगा समिति कौशाम्बी।
4. प्रभागीय वनाधिकारी/सदस्य सचिव, जिला गंगा समिति कौशाम्बी।
5. अधिशासी अभियन्ता, उ0प्र0, जल निगम (नगरीय), कौशाम्बी।
6. अधिशासी अभियन्ता, उ0प्र0, जल निगम (ग्रामीण), कौशाम्बी।

जिलाधिकारी  
कौशाम्बी

## कार्यालय प्रभागीय निदेशक, सामाजिक वानिकी प्रभाग मुजफ्फरनगर।

पत्रांक- 1914/29-5 दिनांक, मुजफ्फरनगर,

15/11/2025।

सेवा में,

प्रमुख सचिव,  
पर्यावरण, वन एवं जलवायु परिवर्तन विभाग,  
उ०प्र० शासन

विषय:- मा० राष्ट्रीय हरित न्यायाधिकरण, नई दिल्ली में योजित एवं लम्बित वाद सं०-O.A. 200/2014, एम०सी० मेहता बनाम यू०ओ०आई० में अपेक्षित सूचना उपलब्ध कराने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक पत्र के क्रम में आपको अवगत कराना है कि मा० राष्ट्रीय हरित न्यायाधिकरण, नई दिल्ली में योजित एवं लम्बित वाद सं०-200/2014, एम०सी० मेहता बनाम यू०ओ०आई० में जनपद मुजफ्फरनगर से सम्बन्धित चाही गयी सूचना संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।  
संलग्नक- उपरोक्तानुसार।

भवदीय



(राजीव कुमार)

सचिव/प्रभागीय निदेशक

जिला गंगा समिति

सामाजिक वानिकी प्रभाग मुजफ्फरनगर।

संख्या 1914/29-5 दिनांकित।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1- परियोजना निदेशक राज्य स्वच्छ गंगा मिशन नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, उ०प्र०, लखनऊ।

2- मुख्य विकास अधिकारी / नोडल अधिकारी जिला गंगा समिति. मुजफ्फरनगर।

(राजीव कुमार)

सचिव/प्रभागीय निदेशक

जिला गंगा समिति

सामाजिक वानिकी प्रभाग मुजफ्फरनगर।

# कार्यालय जिलाधिकारी, मुजफ्फरनगर

पत्रांक- 1945/29-5 दिनांक, मुजफ्फरनगर,

17/11/2025 ।

सेवा में,

प्रमुख सचिव,  
पर्यावरण, वन एवं जलवायु परिवर्तन विभाग,  
उ०प्र० शासन

विषय:- मा० राष्ट्रीय हरित न्यायाधिकरण, नई दिल्ली में योजित एवं लम्बित वाद सं०-O.A. 200/2014, एम०सी० मेहता बनाम यू०ओ०आई० में अपेक्षित सूचना उपलब्ध कराने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक पत्र के क्रम में आपको अवगत कराना है कि मा० राष्ट्रीय हरित न्यायाधिकरण, नई दिल्ली में योजित एवं लम्बित वाद सं०-200/2014, एम०सी० मेहता बनाम यू०ओ०आई० में जनपद मुजफ्फरनगर से सम्बन्धित चाही गयी सूचना संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।  
संलग्नक- उपरोक्तानुसार ।

भुवदीय

17.11.25

जिलाधिकारी / अध्यक्ष

जिला गंगा समिति मुजफ्फरनगर

दिनांकित ।

संख्या 1945 / 29-5

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1- परियोजना निदेशक राज्य स्वच्छ गंगा मिशन नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, उ०प्र०, लखनऊ।

2-मुख्य विकास अधिकारी / नोडल अधिकारी जिला गंगा समिति. मुजफ्फरनगर ।

जिलाधिकारी / अध्यक्ष

जिला गंगा समिति मुजफ्फरनगर

**MC MEHTA vs. UOI OA.NO.200/2014**  
**DISTRICT NAME - MUZAFARNAGAR**

The information be provided in the following tabulated form:

Name of Drain	District/ Town	If tapped or untapped	Quantity of sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to That STP
Laddawala, Ram Tilla, Akhbari Mohaala Drain	Muzaffarnagar	Tapped	9.50 MLD	32.5 MLD(Kidwai Nagar)	Commissioned /Operational	STP was commissione d in year 1999.	1999	7700 nos. sewer house connections are already completed in AMRUT-1.0. In AMRUT-2.0 program for approval. After approval and tendering, sewer house connections work will be done.
Khadarwala & old Khalapar Drain	Muzaffarnagar	Tapped	21.0 MLD	32.5 MLD(Kidwai Nagar )	Commissioned /Operational	STP was commissione d in year 1999.	1999	
Krishnapuri Drain	Muzaffarnagar	Tapped	2.0 MLD	32.5 MLD(Kidwai Nagar)	Commissioned/ Operational	STP was commissioned in year 1999.	1999	

Name of Drain	District/ Town	If tapped or untapped	Quantity of sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
Sahawali Drain	Muzaffarnagar	Tapped	22.80 MLD	22 MLD STP Shahwali	Commissioned/Operational	STP was commissioned in year 2023.	October-2023	DPR sent for Approval
Sujru Village Drain	Muzaffarnagar	Tapped	1.71 MLD	32.5 MLD STP Kidwai Nagar	Commissioned/Operational	STP was commissioned in year 2024.	February-2024	DPR sent for Approval.
Nai Basti Drain	Muzaffarnagar	Tapped	2.08 MLD	32.5 MLD STP Kidwai Nagar	Commissioned/Operational	STP was commissioned in year 2024.	February-2024	DPR sent for Approval.
Krishnapuri Drain	Muzaffarnagar	Tapped	16.83 MLD	32.5 MLD STP Kidwai Nagar	Commissioned/Operational	STP was commissioned in year 2025.	June-2025	DPR sent for Approval
Khadarwala Drain	Muzaffarnagar	Tapped	5.41 MLD	32.5 MLD STP Kidwai Nagar	Commissioned/Operational	STP was commissioned in year 2025.	June-2025	DPR sent for Approval.
Dhobhi Ghat Drain (Budhana)	Muzaffarnagar	Tapped	1.24 MLD	10 MLD STP Budhana	Commissioned/Operational	STP was commissioned in year 2023.	October-2023	DPR sent for Approval.
Sabji Mandi Drain (Budhana)	Muzaffarnagar	Tapped	2.30 MLD	10 MLD STP Budhana	Commissioned/Operational	STP was commissioned in year 2023.	October-2023	DPR sent for Approval
Shamshen Ghat Drain (Budhana)	Muzaffarnagar	Tapped	3.86 MLD	10 MLD STP Budhana	Commissioned/Operational	STP was commissioned in year 2023.	October-2023	DPR sent for Approval.

I	II	III	IV	V			VI	VII
Name of Drain	District/Town	If tapped or untapped	Quantity of Sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing household connectivity to that STP
Dhobhi Drain	Muzaffarnagar/ Budhana	Tapped	0.79	Budhana STP	Commissioned/Operational	STP was commissioned in year 2022.	STP is functional from year 2022	6000 nos. sewer house connections are completed.
Sabzi Mandi Drain		Tapped	1	Budhana STP				
Nadi Mandir Drain		Tapped	0.85	Budhana STP				

I	II	III	IV	V			VI	VII
Name of Drain	District/Town	If tapped or untapped	Quantity of Sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing household connectivity to that STP
Khatauli NPP	Muzaffarnagar/ Khatauli	Untapped	9 MLD	Khatauli STP	Allotted	SBM-2.0	STP will be functional from year June 2027	After Completion, sewer house connections work will be done.



सचिव/प्रभागीय निदेशक  
जिला गंगा समिति  
सामाजिक वानिकी प्रभाग मुजफ्फरनगर ।

# कार्यालय जिलाधिकारी, मुजफ्फरनगर

पत्रांक- 712/35-3

दिनांक, मुजफ्फरनगर,

30/08/2025 ।

## कार्यालय आदेश

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन O- A- No- 200 / 2014 (IA no- 340/2022, MA No- 872/2018 MA No- 875/2014, MA No- 480/2018) M-C- Mehta Vs of Union of India and others में पारित मा० अधिकरण के आदेश दिनांक 7-05-2025 एवं दिनांक 23-07-2025 के पारित आदेश के क्रम में तथा दिनांक 20.08.2025 को उप सचिव महोदय उ०प्र० शासन द्वारा उनकी अध्यक्षता में आयोजित विडियोकॉन्फेसिंग में जनपद मुजफ्फरनगर के अधिशासी अभियन्ता, उ०प्र०, जल निगम (नगरीय एवं ग्रामीण) को सीवर संबंधित परियोजनाओं / कार्यों को निर्धारित समयसीमा के अन्तर्गत पूर्ण कराये जाने हेतु जनपद स्तर पर उत्तरदायी अधिकारी नामित किये जाने हेतु निर्देशित किया गया है ।

अतः संबंधित कार्यों को समयसीमा सम्पादित करने एवं अपेक्षित सूचना जनपद स्तर पर उपलब्ध कराने हेतु निम्न अधिकारियों को नामित किया जाता है ।

क्र० संख्या	अधिकारी का नाम एवं पदनाम	मोबाईल नं०
1.	श्री संजीत कटियार परियोजना प्रबन्धक नमामि गंगे, मुजफ्फरनगर यूनिट जल निगम (ग्रामीण)	8840313493
2.	श्री अबू जैद अधिशासी अभियन्ता, जल निगम शहरी मुजफ्फरनगर ।	9045647610

20.8.25  
जिलाधिकारी / अध्यक्ष  
जिला गंगा समिति मुजफ्फरनगर

पत्रांक 712/35-3 दिनांक उपरोक्तानुसार ।

प्रतिलिपि -

- 1-अपर परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन, लखनऊ, उ०प्र० को सूचनार्थ ।
- 2- मुख्य विकास अधिकारी / नोडल जिला गंगा समिति मुजफ्फरनगर को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित ।
- 3-प्रभागीय निदेशक, सामाजिक वानिकी प्रभाग, मुजफ्फरनगर/सदस्य संयोजक जिला गंगा समिति मुजफ्फरनगर को उपरोक्तानुसार अनुपालन सुनिश्चित कराने हेतु प्रेषित ।
- 4- श्री संजीत कटियार परियोजना प्रबन्धक नमामि गंगे, मुजफ्फरनगर यूनिट जल निगम ग्रामीण को अनुपालनार्थ प्रेषित ।
- 5- श्री अबू जैद अधिशासी अभियन्ता, जल निगम शहरी मुजफ्फरनगर को अनुपालनार्थ प्रेषित ।

जिलाधिकारी / अध्यक्ष  
जिला गंगा समिति मुजफ्फरनगर

## कार्यालय प्रभागीय वनाधिकारी, हापुड़ वन प्रभाग, हापुड़।

पत्र संख्या 654 /29-1 दिनांक, हापुड़, 27 अगस्त, 2025

सेवा में,

परियोजना निदेशक,

राज्य स्वच्छ गंगा मिशन-उ0प्र0

लखनऊ

**विषय:-** मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचारधीन Original Application No. 200/2014 (IA No. 340/2022, M.A No. 872/2014 MA No. 480/2018) M.C. Mehta Verus of India & Ors. में पारित मा0 राष्ट्रीय हरित अधिकरण के आदेश दिनांक 23.07.2025 के अनुपालन के सम्बन्ध में।

**सन्दर्भ:-** परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन-उ0प्र0 की पत्र संख्या 291/250/SMCG-UP/04 दिनांक 11.08.2025।

महोदय,

उपरोक्त विषयक आपके कार्यालय पत्रांक संख्या 291/250/SMCG-UP/04 दिनांक 11.08.2025 के क्रम में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचारधीन Original Application No. 200/2014 (IA No. 340/2022, M.A No. 872/2014 MA No. 480/2018) M.C. Mehta Verus of India & Ors. में पारित मा0 राष्ट्रीय हरित अधिकरण के आदेश दिनांक 23.07.2025 के अनुपालन में वांछित सूचना संग्रह कर सूचनार्थ प्रेषित है।

**संलग्नक:-**उपरोक्तानुसार।

भवदीय

(अशी मलिक)

प्रभागीय वनाधिकारी/सदस्य संयोजक,  
जिला गंगा समिति, हापुड़।

पत्रांक 654 /29-1, दिनांकित।

**प्रतिलिपि:-**निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

- 1- जिलाधिकारी महोदया, हापुड़।
- 2- मुख्य विकास अधिकारी, हापुड़।
- 3- अधिशासी अभियन्ता, जल निगम (ग्रामीण), हापुड़।

(अशी मलिक)

प्रभागीय वनाधिकारी/सदस्य संयोजक,  
जिला गंगा समिति, हापुड़।



कार्यालय अधिशासी अभियन्ता, खण्ड कार्यालय,  
उ०प्र० जल निगम (ग्रामीण),  
क०न०-210, द्वितीय तल, विकास भवन, हापुड़।

पत्रांक:- 1241

/ 21/07 / 41

दिनांक:- 26/08/25

सेवा में,

प्रभागीय वनाधिकारी/सदस्य संयोजक,  
जिला गंगा समिति,  
हापुड़।

विषय:-

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचारधीन Original Application No. 200/2014 (IA No. 340/2022, MA No. 872/2014, MA No. 480/2018) M.C. Mehta Verus of India & Ors. में पारित मा० राष्ट्रीय हरित अधिकरण के आदेश दिनांक 23.07.2025 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय पत्रांक 626/29-1 हापुड़ दिनांक 26.08.2025 द्वारा प्राप्त मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचारधीन Original Application No. 200/2014 (IA No. 340/2022, MA No. 872/2014, MA No. 480/2018) M.C. Mehta Verus of India & Ors. में पारित मा० राष्ट्रीय हरित अधिकरण के आदेश दिनांक 23.07.2025 के प्रस्तर क्रमांक 2,3,4,5,6,7 की टिप्पणी की अनुपालन आख्या निम्नवत् है:-

क्र०	प्रस्तर क्रमांक	पारित आदेश	अनुपालन आख्या
1	2	Learned Counsel for the applicant has pointed out that in terms of the previous directions, report in respect of 32 districts have been received. She has raised a serious concern about treating some of the rivers as drain in these reports and efforts to tap these rivers in the name of drains.	—सम्बन्धित नहीं—
2	3	She has pointed out the status of river Chhoiya (Baha) which is treated to be as drain in the report on page 41992 as under:-	—सम्बन्धित नहीं—
3	4	She has also pointed out that Chhuiya is a river in Hardoi but it has been treated as drain in the report on page 42003 as under:-	—सम्बन्धित नहीं—
4	5	She has further submitted that river Kali East in Hapur has also been treated as drain in the report on page no.42015 as under:	जनपद हापुड़ के टारून ऐरिया से काली नदी के माध्यम से होते हुए गंगा नदी में गिर रहे घरेलू सीवेज की रोकथाम हेतु माननीय एन०जी०टी० के OA no. 128/2021

			<p>के अनुपालन में नमामि गंगे कार्यक्रम के अन्तर्गत जनपद हापुड़ में गढ़ रोड पर ग्राम ततारपुर के समीप काली नदी के पास खसरा सं० 589 की सरकारी भूमि पर Prevention of Pollution of River Kali by Interception and Diversion of Hapur City Drain with Appurtenant work of Hapur हेतु 6 MLD एस०टी०पी० का निर्माण कार्य कराया जा रहा है। उक्त योजना के अन्तर्गत 6 MLD एस०टी०पी० के माध्यम से जनपद हापुड़ के टाऊन ऐरिया के घरेलू सीवेज का ट्रीटमेन्ट कार्य कर, सीवेज को काली नदी में गिरने से रोकने का कार्य किया जायेगा, जिससे गंगा नदी के प्रदूषण में कमी आयेगी।</p> <p>यहां यह भी स्पष्ट करना है कि जनपद हापुड़ से गुजरने वाली काली नदी ही है।</p>
5	6	Referring to the Sot river, she has submitted that on page 42027 a disclosure has been made which is not clear and it appears from the disclosure that Sot river is also treated to be drain.	—सम्बन्धित नहीं—
6	7	Submission of Learned Counsel for the applicant is that rivers cannot be allowed to be treated as drain and they cannot be allowed to be tapped. She has raised a concern that if this is allowed then a day may come when even the important rivers flowing from the State may be treated as drain by the State's authorities and there may be an attempt. to tap them.	—सम्बन्धित नहीं—

भवदीय



(विनय)

अधिशाली अभियन्ता

पृ०सं० एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी महोदय, हापुड़।
2. मुख्य विकास अधिकारी, हापुड़।



अधिशाली अभियन्ता

42476

**OFFICE OF THE EXECUTIVE ENGINEER, DIVISION OFFICE, UP JAL NIGAM (RURAL), HAPUR.**

Information required in compliance of Hon'ble NGT order dated 23.07.2025 in O.A. 200/2014 MC Mehta Vs UOI and Ors.

Name of Drain	District /Town	If tapped or untapped	Quantity of sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
1	2	3	4	5	6	7	8	9
Hapur Drain-1 (City drain)	Hapur	Untapped Drains	3.82 MLD	STP 6 MLD (Under Construction)	Available	Available	07.02.2026	To be executed by UPJN (Urban)
Garh Drain	Hapur	Tapped Drains	2.5 MLD	Tapped to 3 MLD STP at Garhmukteshwar	Yes	Yes	Completed	Completed
Garh Drain	Hapur	Tapped Drains	5 MLD	Tapped to 6 MLD STP at Garh	Yes	Yes	Completed	Completed

  
 Executive Engineer

42476



## कार्यालय

अधिकाशासी अभियन्ता, खण्ड कार्यालय, उ०प्र० जल निगम (ग्रामीण),  
इमली वाली मढैयां, हुसैनपुर चौराहा/आर०टी०ओ० बाईपास, निकट कन्हैया टायर हाउस, अमरोहा

पत्रांक ५३१२/नमामि गंगे/नगत/२०,

दिनांक २१-०८-२०२५

सेवा में,

प्रभागीय निदेशक/सदस्य सचिव,  
जिला गंगा सरक्षण समिति,  
अमरोहा।

**विषय :-** मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 200/2014 (IA No. 340/2022, MA No. 872/2018, MA No. 875/2014, MA No. 480/2018) M.C. Mehta Versus Union of India & Ors. में पारित मा० राष्ट्रीय हरित अधिकरण के आदेश दिनांक 23.07.2025 के अनुपालन के संबंध में।

महोदय,

उपरोक्त विषयक परियोजना निदेशक महोदय, राज्य स्वच्छ गंगा मिशन-उत्तर प्रदेश नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, उ०प्र०, 6-राणा प्रताप मार्ग, उ०प्र० जल निगम मुख्यालय, हजरतगंज, लखनऊ के कार्यालय पत्रांक 291/250/SMCG-UP/04, दिनांक 11.08.2025 के अनुपालन में जनपद अमरोहा से सम्बन्धित चाही गयी सूचना संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक- उरोक्तानुसार

भवदीय

(चन्द्रहास)

अधिकाशासी अभियन्ता

पृ०सं० एवं दिनांक उपरोक्तानुसार

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. परियोजना निदेशक महोदय, राज्य स्वच्छ गंगा मिशन-उत्तर प्रदेश नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, उ०प्र० जल निगम मुख्यालय, हजरतगंज, लखनऊ।
2. जिलाधिकारी/अध्यक्ष जिला गंगा समिति महोदय, अमरोहा।
3. मुख्य विकास अधिकारी महोदय, अमरोहा।
4. परियोजना अधिकारी, नमामि गंगे, जिला गंगा समिति अमरोहा।
5. सम्बन्धित सहायक अभियन्ता।

अधिकाशासी अभियन्ता



## कार्यालय

अधिकाशासी अभियन्ता, खण्ड कार्यालय, उ०प्र० जल निगम (ग्रामीण),  
इमली वाली मढैयां, हुसैनपुर चौराहा/आर०टी०ओ० बाईपास, निकट कन्हैया टायर हाउस, अमरोहा

पत्रांक ५३१२ / -आदि गंगे / NDT / २०,

दिनांक २१-०८-२०२५

सेवा में,

प्रभागीय निदेशक/सदस्य सचिव,  
जिला गंगा सरक्षण समिति,  
अमरोहा।

**विषय :-** मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 200/2014 (IA No. 340/2022, MA No. 872/2018, MA No. 875/2014, MA No. 480/2018) M.C. Mehta Versus Union of India & Ors. में पारित मा० राष्ट्रीय हरित अधिकरण के आदेश दिनांक 23.07.2025 के अनुपालन के संबंध में।

महोदय,

उपरोक्त विषयक परियोजना निदेशक महोदय, राज्य स्वच्छ गंगा मिशन-उत्तर प्रदेश नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, उ०प्र०, 6-राणा प्रताप मार्ग, उ०प्र० जल निगम मुख्यालय, हजरतगंज, लखनऊ के कार्यालय पत्रांक 291/250/SMCG-UP/04, दिनांक 11.08.2025 के अनुपालन में जनपद अमरोहा से सम्बन्धित चाही गयी सूचना संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक- उरोक्तानुसार

भवदीय

*Chandras*  
(चन्द्रहास)

अधिकाशासी अभियन्ता

पृ०सं० एवं दिनांक उपरोक्तानुसार

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. परियोजना निदेशक महोदय, राज्य स्वच्छ गंगा मिशन-उत्तर प्रदेश नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, उ०प्र० जल निगम मुख्यालय, हजरतगंज, लखनऊ।
2. जिलाधिकारी/अध्यक्ष जिला गंगा समिति महोदय, अमरोहा।
3. मुख्य विकास अधिकारी महोदय, अमरोहा।
4. परियोजना अधिकारी, नमामि गंगे, जिला गंगा समिति अमरोहा।
5. सम्बन्धित सहायक अभियन्ता।

*Chandras*  
अधिकाशासी अभियन्ता

## 3- STATUS OF TAPPED/UNTAPPED/PARTIALLY TAPPED DRAINS

District – Amroha

Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/STP to which the drain is proposed to be connected after tapping	LAND/ Status of Land allotted for STP	FUND/ Status of funds provided for the STP	Timeline for making the STP functional	Timeline for Completing the household connectivity to that STP
Chhoiya river (Baha river)	Village Rasoolpur Bhavar/ Dhnaura	Untapped	Discharge found in rainy season	Not Applicable	Not Applicable	Not Applicable	Chhoiya river (Baha river) Discharge reach to ganga river in rainy season	Not Applicable
Bagad river near N.H-24, Bridge Gajraula, Amroha	Gajraula	Untapped	Discharge found in rainy season	Not Applicable	Not Applicable	Not Applicable	Bagad river Discharge not reach to Ganga River	Not Applicable

नोट:- जनपद अमरोहा में उपलब्ध राजस्व अभिलेखों के अनुसार बाहा नदी कुछ ग्रामों में बाहा नाला के नाम से जानी जाती है।

  
 (Chandrahas)  
 Executive Engineer  
 Division Office, UP Jal Nigam(Rural)  
 Amroha

दिनांक-05.07.2024

1-गंगा नदी- जनपद अमरोहा की तहसील धनौरा क्षेत्रान्तर्गत गंगा नदी मुख्य नदी है, गंगा नदी का उद्गम स्थल गंगोत्री (उत्तराखण्ड) तथा नदी का समापन स्थल गंगा ब्रह्मपुत्र डेल्टा में समाप्त होती है और बंगाल की खाड़ी में गिरती है। मुरादाबाद गजेटियर, 1911 के अनुसार गंगा नदी जनपद अमरोहा के उत्तर-पश्चिम में गाँव पपसरी खादर (तहसील धनौरा) के निकट पश्चिम में प्रवेश करती थी। किन्तु वर्तमान में गंगा नदी की धारा परिवर्तन के कारण जनपद में गंगा नदी तहसील धनौरा में ग्राम रसूलपुर भांवर ऐ० से प्रवेश कर उत्तर-पश्चिम दिशा से दक्षिण-पूर्व दिशा की ओर बहते हुए ग्राम रामपुर खादर ऐ०, बस्तौरा रानी, रायवानादल्लीपुर, विसावली ऐ०, मीरापुर ऐ०, धलैण्डा ऐ०, चकनवाला ऐ०, भोगपुर ऐ०, दारानगर ऐ०, गुलालपुर ऐ०, सिहाली मेव ऐ०, सिहाली मेव मु०, सीकरी खादर, तिगरी, लठीरा ऐ० गडावली ऐ० व दियावली मुनजवता से होते हुये तहसील हसनपुर के ग्राम औसीता ऐ० में प्रवेश करते हुए ग्राम जगदेपुर ऐ०, खडकपुर ऐ०, कासमाबाद ऐ०, कबीरपुर ऐ०, जाजरौल ऐ०, बिलडा ऐ०, धौरिया ऐ०, दयावली खालसा, खरखाली ऐ०, सतेडा ऐ०, गंगाचैली ऐ०, पिपलौती कलां ऐ०, पाईन्दापुर ऐ० सिरसा गुजर ऐ०, जयतौली ऐ०, शहवाजपुर गुजर ऐ०, देहरी गूजर ऐ०, जल्लोपुर ऐ०, ब्रह्मपुर गूजर लवेगंग, नानई लिसडा ऐ०, बिहारीपुर ऐ०, हैदलपुर, पौरारा, सिरसा कलां ऐ०, मिर्जापुर जनूबी, काई ऐ०, मलकपुर ऐ० हसनपुर सा० ऐ०, हसनपुर सा० मु०, दौलतपुर जनूबी, जीवपुर ऐ०, मुवारिजपुर, सलारा एवं तहसील हसनपुर के ग्राम इब्राहीमपुर चक होते हुये दक्षिण-पूर्व दिशा में बहते हुये जनपद सम्भल में प्रवेश कर जाती है। तहसील धनौरा क्षेत्रान्तर्गत लम्बाई लगभग 39 किमी व तहसील हसनपुर क्षेत्रान्तर्गत लम्बाई लगभग 45 किमी० हैं। गंगा नदी जनपद की पश्चिमी सीमा के साथ-साथ दक्षिण-पूर्व की ओर बहते हुए जनपद को मेरठ, हापुड एवं बुलंदशहर जनपदों से पृथक करती थी, किन्तु वर्तमान में गंगा नदी की धारा परिवर्तन होने के कारण जनपद अमरोहा का कुछ भू-भाग गंगा नदी के दूसरी पार भी स्थित है। बाहा नदी तहसील चांदपुर के ग्राम बूंदरा खुर्द से जनपद की तहसील धनौरा के ग्राम पपसरी खादर से प्रवेश कर ग्राम गुलालपुर ऐहतमाली में गंगा नदी में मिलती हैं।

2-बगद नदी- बगद नदी का उद्गम तहसील धनौरा के ग्राम सुजमना व ग्राम ढयोटी की सीमा पर गंगा नदी के निकट बनी ढाब (Lagoon) व ग्राम बेगमपुर की झील तीनों जल स्रोत एक दूसरे से लगे होने के कारण एक बड़ा ढाब बनता है, जिससे बगद नदी बरसाती नदी के रूप में निकल कर दक्षिण-पूर्व दिशा की ओर बहते हुए ग्राम चैहडपुर बगद व ग्राम मूढाखेडा खादर की सीमा से होते हुये ग्राम फाजलपुर माफी, फिरोजपुर बगद, रहमापुर माफी, फरीदपुर गढी, सरगथली, शकुराबाद, खाईखेडा खादर, चाकीखेडा, अहरौला तेजवन, कृपानाथपुर, कुमराला बहादरपुर, फाजलपुर गोसाई से ग्राम नाईपुरा खादर होते हुये तहसील हसनपुर के ग्राम शहवाजपुर डोर से प्रवेश करती है तथा ग्राम तिगरिया खादर, फिरोजपुर गडावली, सुल्तानठेर मौ०पुर, दाउदपुर बुर्जुग, बसी सहसौली, अगौला कलां, मथाना/बाटूपुरा, धीमर खडी, झोटना, मछरई/सोहरका, दीपपुर, कस्बा हसनपुर, लुहारी खादर, करनखाल, बाईखेडा,



शाहपुर कलां, डगरौली, मंगरौली, मंगरौला, रूस्तमपुर खादर, रूखालू, गांगटकोला, जयतौली, गंगवार, पतेई खादर, बांसका खुर्द, बांसका कलां, बांसका मदारीपुर, सुतावली, नबावपुरा खादर, बरतौरा, तरौली, खनौरा, उकावली, गंगेश्वरी, पौरारा मु0 भावली, रहरा, चचैरा, दडियाल, गुरैठा, हाजीपुर खादर, मुवारिजपुर एवं तहसील हसनपुर के ग्राम देहरी खादर होते हुये दक्षिण-पूर्व दिशा में जनपद सम्भल में प्रवेश करती है। इस नदी में मतवाली नदी तहसील धनौरा के ग्राम तिगरी से चलकर तहसील हसनपुर के ग्राम लुहारी खादर में मिल जाती है। यह एक बरसाती नदी है। नदी में जल प्रवाह नगण्य है। तहसील धनौरा क्षेत्रान्तर्गत बगद नदी की लम्बाई लगभग 15 किमी तथा तहसील हसनपुर क्षेत्रान्तर्गत बगद नदी की लम्बाई लगभग 55 किमी0 है।

✓ 3-बाहा नदी- बाहा नदी जनपद बिजनौर की तहसील चान्दपुर के ग्राम बूंदरा खुर्द से होते हुए जनपद की सीमा में तहसील धनौरा के ग्राम पपसरी खादर से प्रवेश कर उत्तर दिशा से दक्षिण दिशा की ओर बहते हुए ग्राम शाहजहाँपुर, मोहसनपुर, मुकारमपुर, इब्राहीमपुर माफी, रमपुरा, आजमपुर, रूस्तमपुर/रफायतपुर, जयथल मु0, शेरपुर मु0, विसावली, वाजिदपुर, शरीफपुर शुमाली, चकनवाला, भोगपुर ऐ0, दांरानगर मु0, पपसरा खादर, गुलालपुर मु0 से होते हुये तहसील धनौरा के ग्राम गुलालपुर ऐ0 में गंगा नदी में मिल जाती है। बाहा नदी कुछ स्थानों पर चँडी एवं कुछ स्थानों पर संकरी है तथा राजस्व अभिलेखों में यह नदी कुछ ग्रामों में बाहा नदी एवं कुछ ग्रामों में बाहा नाला के नाम से दर्ज है। तहसील धनौरा क्षेत्रान्तर्गत बाहा नदी की लम्बाई लगभग 40 किमी है, वर्तमान में बाहा नदी में जल प्रवाह हो रहा है।

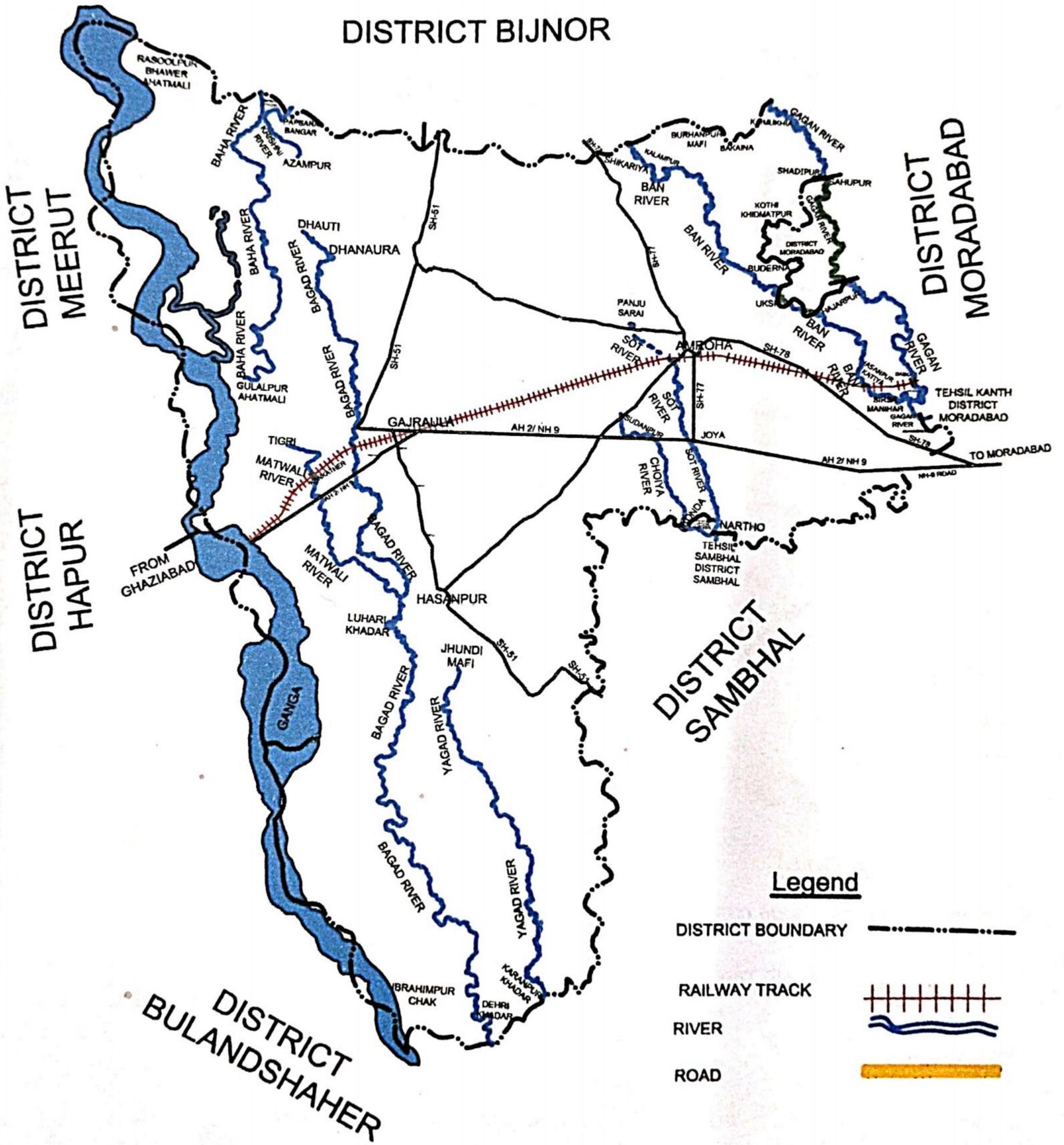
4-कृष्णी नदी- कृष्णी नदी का उद्गम स्थल जनपद बिजनौर में है, यह तहसील चान्दपुर के ग्राम लाटरा से होते हुये जनपद की सीमा में तहसील धनौरा के ग्राम पपसरा बंगर से प्रवेश कर उत्तर दिशा से दक्षिण दिशा की ओर बहते हुए ग्राम फत्तेहउल्लापुर से होकर तहसील धनौरा के ग्राम आजमपुर की सीमा पर स्थित झील में जाकर समाप्त हो जाती है। जनपद अमरोहा में इसकी लम्बाई लगभग 09 किमी है। यह एक बरसाती नदी है, अधिकांश समय सूखी रहती है।

5-यगद नदी- यगद नदी का उद्गम तहसील हसनपुर के ग्राम निचली झुण्डी माफी में स्थानीय काश्तकारों की भूमि पर तालाबनुमा भूमि पर बरसात का जल संचय होने से होती है, जिसे स्थानीय लोग इस भूमि को लम्बिया नामक तालाब के नाम से पुकारते हैं, यह लम्बिया नामक तालाब से निकलकर दक्षिण-पूर्व दिशा की ओर बहते हुए तहसील हसनपुर के ग्राम निचली झुण्डी माफी, पहाडपुर बककाल, कनैटा, कन्डोवा, फत्तेहपुर खादर, फरौंटा, निरयावली, ओगपुरा, सुल्तानपुर भीमा, सांथलपुर, सिमथला, आदमपुर, इकौना व खरपड़ी के बीच से भूवरा, करनपुर खादर से दक्षिण-पूर्व दिशा की ओर बहते हुये जनपद सम्भल के ग्राम सिंघौला में प्रवेश करती है। तहसील हसनपुर क्षेत्रान्तर्गत इसकी लम्बाई लगभग 40 किमी0 है। यह एक बरसाती नदी है।

6-मतवाली नदी- मतवाली नदी का उद्गम जनपद की तहसील धनौरा के ग्राम तिगरी में गंगा नदी के उफान के फलस्वरूप बने दलदल (Swamp) से होता था, परन्तु वर्तमान में गंगा नदी पर तटबंध बन जाने के कारण यह दलदल समाप्त हो चुका है, जिसके कारण वर्तमान में यह नदी प्रवाहित नहीं हो रही है। वर्षा ऋतु में एवं गंगा

२ ६ — ५ १ —

# RIVER MAP OF DISTRICT AMROHA



कार्यालय अधिशासी अभियन्ता  
हरदोई खण्ड शारदा नहर, हरदोई

पत्रांक:- 1563/ह0ख0शा0न0ह0/प्रा0अनु0/ /

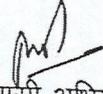
दिनांक:- 29 अगस्त, 2025

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 200/2024 (IA No. 340/2022, MA No. 872/2018, MA No. 875/2014, MA No. 480/2018) M.C. Mehta versus union of India & Ors. में पारित मा0 राष्ट्रीय हरित अधिकरण, के आदेश दिनांक 23.07.2025 के अनुपालन के सम्बन्ध में।

सन्दर्भ:- आपका पत्रांक 774/डब्लू-19/56, दिनांक 29.08.2025

अधिशासी अभियन्ता, निर्माण खण्ड, उ0प्र0 जल निगम (नगरीय) जनपद हरदोई।

उपरोक्त विषयक सन्दर्भित पत्र के क्रम में आपको अवगत कराना है कि इस कार्यालय के अभिलेखों में जनपद हरदोई की नगर पालिका परिषद हरदोई में छुइया ड्रेन, ड्रेन/नाला के रूप में दर्ज है। यह ड्रेन जनपद हरदोई के खजुरमई के पास सई नदी में जाकर मिलती है। सई नदी गोमती नदी में मिलती है तथा गोमती नदी गंगा नदी में मिल जाती है।

  
अधिशासी अभियन्ता  
हरदोई खण्ड शारदा नहर, हरदोई



कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड, उ०प्र० जल निगम(नगरीय), हरदोई।  
 (पूर्ववर्ती - कार्यालय परियोजना प्रबन्धक, पेयजल(द्वितीय), उ०प्र० जल निगम(नगरीय), लखनऊ।)  
 तृतीय जलकल परिसर, विकल्प खण्ड (लखनऊ पब्लिक स्कूल के सामने), गोमती नगर, लखनऊ-226010

E-mail - pm\_pay\_upjn@yahoo.com

पत्रांक : 780 / डब्लू - 19 / 57

दिनांक : 30-08-2025

सेवा में,

प्रभागीय निदेशक/सदस्य सचिव,  
 जिला गंगा संरक्षण समिति,  
 अमरोहा।

विषय: मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 200/2014 (IA No. 340/2022, MA No. 872/2018, MA No. 875/2014, MA No. 480/2018) M.C. Mehta versus Union of India & Ors. में पारित मा० राष्ट्रीय हरित अधिकरण के आदेश दिनांक 23.07.2025 के अनुपालन के संबंध में।

महोदय,

उपरोक्त विषयक परियोजना निदेशक महोदय, राज्य स्वच्छ गंगा मिशन-उत्तर प्रदेश नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, उ०प्र०, 6-राणाप्रताप मार्ग, उ०प्र० जल निगम मुख्यालय, हजरतगंज, लखनऊ के कार्यालय पत्रांक 291/250/SMCG-UP/04, दिनांक 11.08.2025 के अनुपालन में जनपद हरदोई से संबंधित चाही गई सूचना के संबंध में अधिशासी अधिकारी, नगर पालिका परिषद, हरदोई तथा अधिशासी अभियन्ता, हरदोई खण्ड शारदा नहर, हरदोई द्वारा उपलब्ध कराई गई सूचनाओं के अनुसार संकलित सूचना संलग्न कर आपको आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।

संलग्नक :- उपरोक्तानुसार।

भवदीय

(मन्मोज कुमार सिंह)  
 अधिशासी अभियन्ता

पृ०सं० एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. परियोजना निदेशक महोदय, राज्य स्वच्छ गंगा मिशन-उत्तर प्रदेश नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, उ०प्र०, 6-राणाप्रताप मार्ग, उ०प्र० जल निगम मुख्यालय, हजरतगंज, लखनऊ।
2. जिलाधिकारी/अध्यक्ष महोदय, जिला गंगा समिति, जनपद- हरदोई।
3. मुख्य विकास अधिकारी, जनपद- हरदोई।
4. परियोजना अधिकारी, नमामि गंगे, जिला गंगा समिति, जनपद- हरदोई।
5. संबंधित सहायक अभियन्ता।

अधिशासी अभियन्ता

42485

# कार्यालय नगर पालिका परिषद, हरदोई

प्रेषक,

अधिकासी अधिकारी  
नगर पालिका परिषद, हरदोई

सेवा में,

अधिकासी अभियन्ता  
जल निगम नगरीय  
हरदोई

संख्या/ 638 /न0पा0परि0ह0/जल0वि0/2025-26

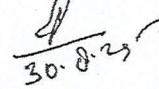
दिनांक - 30/08/25

विषय,

मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली मे विचाराधीन ओ0ए0 सं0-200/2024  
(आई.ए. नं0-340/2022, एम.ए. नं0-872/2018, एम.ए. नं0-875/2014,  
एम.ए. नं0-480/2018) एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य  
में पारित मा0 राष्ट्रीय हरित अधिकरण के आदेश दिनांक 23.07.2025 के  
अनुपालन के सम्बन्ध में।

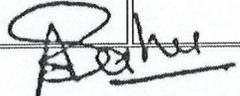
महोदय,

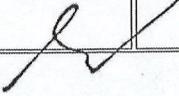
उपर्युक्त विषयक अ आपके कार्यालय के पत्र सं0-774/डब्लू-19/56 दिनांक 29.08.2025 के क्रम में अवगत कराना है कि छुईया ड्रेन नगर पालिका सीमा से लगभग 03 किमी0 बाहर है, जिसमें नगर के नाले नालियों का पानी जाता है। प्राप्त जानकारी के अनुसार छुईया ड्रेन नगर से लगभग 22 किमी0 दूर खजुरमई मे सई नदी में मिलती है। गर्मियों के दिनों में छुईया ड्रेन सई नदी तक पहुचते-पहुचते सूख जाती है तथा बरसात में ही उक्त ड्रेन सई नदी तक पहुचती है।

  
30.8.25

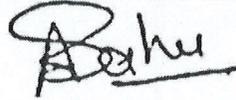
अधिकासी अधिकारी  
नगर पालिका परिषद, हरदोई

STATUS OF TAPPED/UNTAPPED/PARTIALLY TAPPED DRAINS								
Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/ STP to which the drain is proposed to be connected after tapping	LAND/ Status of Land allotted for STP	FUND/ Status of funds provided for the STP	Timeline for making the STP functional	Timeline for Completing the household connectivity to that STP
I	II	III	IV	V		VI	VII	
NPP Hardoi Maholiya	Hardoi	untapped	13.2 MLD	There is no STP in NPP Hardoi	Land is not allotted for STP	Not Allocated (CSAP submitted but pending for approval by Govt.)	After approval and funding, the work will be completed on December 2029	After completion of STP work, the work of connecting households will be completed by Dec 2031
NPP Hardoi Post Office Talab to Chhuiya Drain	Hardoi	untapped	15.5 MLD	There is no STP in NPP Hardoi	Land is not allotted for STP	Not Allocated (CSAP submitted but pending for approval by Govt.)	After approval and funding, the work will be completed on December 2029	After completion of STP work, the work of connecting households will be completed by Dec 2031

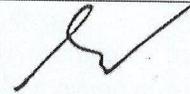
  
 Assistant Engineer  
 Construction Division  
 U.P. Jal Nigam (Urban)  
 Hardoi

  
 अधिशासी अभियन्ता  
 निर्माण खण्ड  
 उ०प्र० जल निगम (नगरीय)  
 हरदोई

NPP Hardoi Daan Singh Puliya to Chhuiya Drain via Bawan Road	Hardoi	untapped	12.5 MLD	There is no STP in NPP Hardoi	Land is not allotted for STP	Not Allocated (CSAP submitted but pending for approval by Govt.)	After approval and funding, the work will be completed on December 2029	After completion of STP work, the work of connecting households will be completed by Dec 2031
NPP Shahabad	Shahabad Hardoi	untapped	9.5 MLD	Proposed STP at Baburahi Shahabad NPP	Land is allocated in village Baburahi Shahabad	No (DPR prepared, in checking process)	After approval and funding, the work will be completed on December 2028	After completion of STP work, the work of connecting households will be completed by Dec 2030
NPP Pihani Hardoi Road Drain	Pihani Hardoi	untapped	2.80 MLD	There is no STP in NPP PIHANI	Land is not allotted for STP	Not Allocated (CSAP submitted but pending for approval by Govt.)	After approval and funding, the work will be completed on December 2029	After completion of STP work, the work of connecting households will be completed by Dec 2031

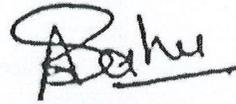


Assistant Engineer  
Construction Division  
U.P. Jal Nigam (Urban)  
Hardoi

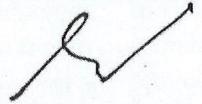


अधिशायी अभियन्ता  
निर्माण खण्ड  
उ०प्र० जल निगम (नगरीय)  
हरदोई

NPP Pihani Karawan road Drain	Pihani Hardoi	untapped	2.80 MLD	There is no STP in NPP PIHANI	Land is not allotted for STP	Not Allocated (CSAP submitted but pending for approval by Govt.)	After approval and funding, the work will be completed on December 2029	After completion of STP work, the work of connecting households will be completed by Dec 2031
NPP Pihani Gopama Road Drain	Pihani Hardoi	untapped	2.80 MLD	There is no STP in NPP PIHANI	Land is not allotted for STP	Not Allocated (CSAP submitted but pending for approval by Govt.)	After approval and funding, the work will be completed on December 2029	After completion of STP work, the work of connecting households will be completed by Dec 2031
NP Kursath Pani Tanki to Chhitariha Pond	Kursath Hardoi	untapped	0.56 MLD	NPkursath STP	A letter has been sent to the Sub- Divisional Magistrate for allotment of land	Not Allocated (CSAP submitted but pending for approval by Govt.)	After approval and funding, the work will be completed on December 2029	After completion of STP work, the work of connecting households will be completed by Dec 2031

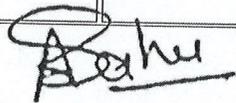


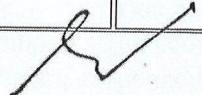
Assistant Engineer  
Construction Division  
U.P. Jal Nigam (Urban)  
Hardoi



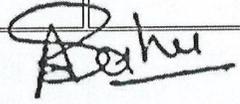
अधिशायी अभियन्ता  
निर्माण खण्ड  
उ०प्र० जल निगम (नगरीय)  
हरदोई

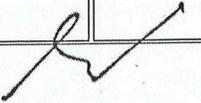
NP Gopamau Anis cement store to kanji talab	Gopamau Hardoi	untapped	1.20 MLD	There is no STP in NPGopamau.	Land is not allotted for STP	Not Allocated (CSAP submitted but pending for approval by Govt.)	After approval and funding, the work will be completed on December 2029	After completion of STP work, the work of connecting households will be completed by Dec 2031
NP Gopamau Chunnan house to sagar talab	Gopamau Hardoi	untapped	1.08 MLD	There is no STP in NPGopamau.	Land is not allotted for STP	Not Allocated (CSAP submitted but pending for approval by Govt.)	After approval and funding, the work will be completed on December 2029	After completion of STP work, the work of connecting households will be completed by Dec 2031
NPP Bilgram Eidgah Anjuman (Kasupet Drain)	Bilgram Hardoi	untapped	4 MLD	There is no STP in NPP bilgram	Land is not allotted for STP	Not Allocated (CSAP submitted but pending for approval by Govt.)	After approval and funding, the work will be completed on December 2029	After completion of STP work, the work of connecting households will be completed by Dec 2031

  
Assistant Engineer  
Construction Division  
U.P. Jal Nigam (Urban)  
Hardoi

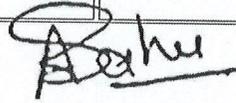
  
अधिशारी अभियन्ता  
निर्माण खण्ड  
उ०प्र० जल निगम (नगरीय)  
हरदोई

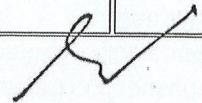
NPP Bilgram-MalkanthSidri Drain	Bilgram Hardoi	untapped	2.80 MLD	There is no STP in NPP bilgram	Land is not allotted for STP	Not Allocated (CSAP submitted but pending for approval by Govt.)	After approval and funding, the work will be completed on December 2029	After completion of STP work, the work of connecting households will be completed by Dec 2031
NP Kachhauna Babulal Puliya	Kachhauna Hardoi	untapped	1.2 MLD	KachhaunaPatseniSTP	A letter has been sent to the Sub-Divisional Magistrate for allotment of land	Not Allocated (CSAP submitted but pending for approval by Govt.)	After approval and funding, the work will be completed on December 2029	After completion of STP work, the work of connecting households will be completed by Dec 2031
NP Kachhauna Sumitra Tiraha	Kachhauna Hardoi	untapped	0.5 MLD	KachhaunaPatseni STP	A letter has been sent to the Sub-Divisional Magistrate for allotment of land	Not Allocated (CSAP submitted but pending for approval by Govt.)	After approval and funding, the work will be completed on December 2029	After completion of STP work, the work of connecting households will be completed by Dec 2031

  
Assistant Engineer  
Construction Division  
U.P. Jal Nigam (Urban)  
Hardoi

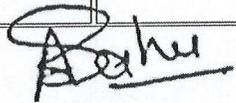
  
अधिकासी अभियन्ता  
निर्माण खण्ड  
उ०प्र० जल निगम (नगरीय)  
हरदोई

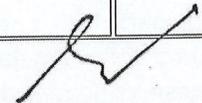
NPP Sandi Kesav Bagiya ke pas Mohalla Auladganj	Sandi Hardoi	untapped	2.5 MLD	There is no STP in NPP sandi (Currently bio remediation technology is being used)	Land is not allotted for STP	Not Allocated (CSAP submitted but pending for approval by Govt.)	After approval and funding, the work will be completed on December 2029	After completion of STP work, the work of connecting households will be completed by Dec 2031
NPP Sandi Mohalla Raytola	Sandi Hardoi	untapped	1.5 MLD	There is no STP in N P Psandi (Currently bio remediation technology is being used)	Land is not allotted for STP	Not Allocated (CSAP submitted but pending for approval by Govt.)	After approval and funding, the work will be completed on December 2029	After completion of STP work, the work of connecting households will be completed by Dec 2031
NPP Sandi Mohalla Naushara	Sandi Hardoi	untapped	1.2 MLD	There is no STP in N P Psandi (Currently bio remediation technology is being used)	Land is not allotted for STP	Not Allocated (CSAP submitted but pending for approval by Govt.)	After approval and funding, the work will be completed on December 2029	After completion of STP work, the work of connecting households will be completed by Dec 2031

  
Assistant Engineer  
Construction Division  
U.P. Jal Nigam (Urban)  
Hardoi

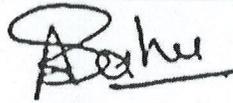
  
अधिकासी अभियन्ता  
निर्माण खण्ड  
उ०प्र० जल निगम (नगरीय)  
हरदोई

NP Madhoganj Ambedkar Nagar	Madhoganj Hardoi	untapped	1.2 MLD	There is no STP in NP Madhoganj	Land is not allotted for STP	Not Allocated (CSAP submitted but pending for approval by Govt.)	After approval and funding, the work will be completed on December 2029	After completion of STP work, the work of connecting households will be completed by Dec 2031
NP Madhoganj Singh Dwar	Madhoganj Hardoi	untapped	1.8 MLD	There is no STP in NP Madhoganj	Land is not allotted for STP	Not Allocated (CSAP submitted but pending for approval by Govt.)	After approval and funding, the work will be completed on December 2029	After completion of STP work, the work of connecting households will be completed by Dec 2031
NP Pali Mohalla Malikana to malik juggankemakan se fukro wale talab tak	Pali Hardoi	untapped	1.32 MLD	There is no STP in NP Pali (Currently Bio- remediation Technology is being used)	Land is not allotted for STP	Not Allocated (CSAP submitted but pending for approval by Govt.)	After approval and funding, the work will be completed on December 2029	After completion of STP work, the work of connecting households will be completed by Dec 2031

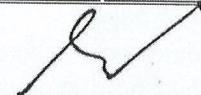
  
Assistant Engineer  
Construction Division  
U.P. Jal Nigam (Urban)  
Hardoi

  
अधिसासी अभियन्ता  
निर्माण खण्ड  
उ०प्र० जल निगम (नगरीय)  
हरदोई

NP Pali Mohalla Partiyanaem to Suresh kemakan se kali mandir se talab tak	Pali Hardoi	untapped	1.25 MLD	There is no STP in NP Pali(Currently Bio- remediation Technology is being used)	Land is not allotted for STP	Not Allocated (CSAP submitted but pending for approval by Govt.)	After approval and funding, the work will be completed on December 2029	After completion of STP work, the work of connecting households will be completed by Dec 2031
NP Beniganj Sandila-Hardoi road both side	Beniganj Hardoi	untapped	1.90 MLD	There is no STP in Nagar Panchayat Beniganj Hardoi	Land is not allotted for STP	Not Allocated (CSAP submitted but pending for approval by Govt.)	After approval and funding, the work will be completed on December 2029	After completion of STP work, the work of connecting households will be completed by Dec 2031
NPP Sandila/ Pasujan Nala	Sandila Hardoi	untapped	8.1 MLD	Proposed STP at Mahatwana Bahar Sandila NPP	Land is allocated in village Mahatwana Bahar Sandila	No (DPR prepared, in checking process)	After approval and funding, the work will be completed on December 2028	After completion of STP work, the work of connecting households will be completed by Dec 2030



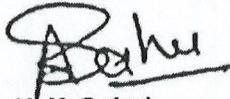
Assistant Engineer  
Construction Division  
U.P. Jal Nigam (Urban)  
Hardoi

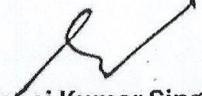


अधिशाली अभियन्ता  
निर्माण खण्ड  
उ०प्र० जल निगम (नगरीय)  
हरदोई

NPP Mallawan Hardoi to Unnao Road Drain	Mallawan Hardoi	untapped	2.80 MLD	There is no STP in NPP Mallawan	Land is not allotted for STP	Not Allocated (CSAP submitted but pending for approval by Govt.)	After approval and funding, the work will be completed on December 2029	After completion of STP work, the work of connecting households will be completed by Dec 2031
NPP Mallawan Raghupur Road Drain	Mallawan Hardoi	untapped	2.80 MLD	There is no STP in NPP Mallawan	Land is not allotted for STP	Not Allocated (CSAP submitted but pending for approval by Govt.)	After approval and funding, the work will be completed on December 2029	After completion of STP work, the work of connecting households will be completed by Dec 2031

Note :- As per provided data from Nagar Palika Hardoi & Irrigation Department Sharda Nahar Khand Hardoi. Chhuiya is a Drain not a River, this drain carries waste water of Hardoi Nagar Palika. Only in the rainy season its flow goes to Sai River, after that it meets Ganga's subsidiary River Gomti.

  
(A.K. Sahu)  
Assistant Engineer  
Construction Division  
U.P. Jal Nigam (Urban)  
Hardoi

  
(Mahoj Kumar Singh)  
Assistant Engineer  
अधिसारणी अभियन्ता  
निर्माण खण्ड  
उ०प्र० जल निगम (नगरीय)  
हरदोई

## कार्यालय प्रभागीय निदेशक सामाजिक वानिकी प्रभाग बदायूँ ।

पत्रांक-1222 /जि.गं.स 29-1,बदायूँ, दिनांक 17/11/2025

सेवा मे,

श्री भंवर पाल सिंह जादौन  
स्थायी अधिवक्ता, उ0प्र0  
मा0 राष्ट्रीय हरित अधिकरण, मुख्य पीठ, नई दिल्ली ।

विषय:- मा0 राष्ट्रीय हरित अधिकरण, मुख्य पीठ, नई दिल्ली में विचाराधीन **original Appilation No.200/2014 (IA No.340/2022 ,M.A.No. 875/2014, MA. No. 872/2018), MA. No.480/2018) M.C Mehta Versus Of India & Ors.** में पारित आदेश मा0 अधिकरण के आदेश दिनांक 23.07.2025 के अनुपालन के सम्बन्ध में।

महोदय,

निवेदन है कि उपरोक्त सन्दर्भित पत्र द्वारा प्राप्त निर्देश के अनुपालन में विषयक मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में **original AppilationNo. 200/2014 (IA No.340/2022,M.A.No. 875/2014, MA. No. 872/2018),MA. No.480/2018) M.C Mehta Versus Of India & Orgs.** में पारित आदेश दिनांक 23.07.2025 के अनुपालन में जनपद-बदायूँ के अर्न्तगत सोत नदी से सम्बन्धित सूचनायें, अधिशासी अभियंता जल निगम-शहरी बदायूँ (नोडल) से प्राप्त कर संकलित सूचना आपकी सेवा में सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित की जा रही हैं।

(संलग्नक-उपरोक्तानुसार)

Nikhil  
Chauhan  
(निधि चौहान)

प्रभागीय निदेशक/सदस्य सचिव  
जिला गंगा समिति बदायूँ।

पत्रांक- /29-1, तददिनांकित

प्रतिलिपि- जिलाधिकारी/अध्यक्ष जिला गंगा समिति, बदायूँ को सादर अवलोकनार्थ प्रेषित।

प्रतिलिपि- मुख्य विकास अधिकारी/नोडल, जिला गंगा समिति बदायूँ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

(निधि चौहान)

प्रभागीय निदेशक/सदस्य सचिव  
जिला गंगा समिति बदायूँ।


**कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड, उ०प्र० जल निगम,  
 मो० मघईटोला, सीवर पम्पिंग स्टेशन, जनपद-शाहजहाँपुर।**

पत्रांक : 2476

/ एम०-21 / 148

दिनांक : 17.11.2025

सेवा में,

 प्रभागीय निदेशक,  
 सामाजिक वानिकी प्रभाग,  
 बदायूँ।

विषय : माननीय हरित अधिकरण, नई दिल्ली में विचाराधीन आवेदन सं० 200/2014एम०सी० मेहता बनाम युनियन ऑफ इण्डिया में पारित अन्तिम आदेश के सम्बन्ध में आख्या।

महोदय,

उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण नई दिल्ली में विचाराधीन आवेदन सं० 200/2014 एम०सी० मेहता बनाम युनियन ऑफ इण्डिया में पारित अन्तिम आदेश के सम्बन्ध में आख्या निम्नानुसार है :-

**STATUS OF TAPPED/UNTAPPED/PARTIALLY TAPPED DRAINS**

District : Badaun

Sr.No.	Name of Drain	District/ Town	If tapped or untapped	Quantity of sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping
	I	II	III	IV	
1	Van Vibhag to sot Nadi via railway line	Npp Badaun	Untapped	2.5 MLD	There is No Proposal in Current Scheme
2	Singlar School to sot nadi via nekpur main road	Npp Badaun	Untapped	1.5 MLD	
3	Nai sarai to sot nadi via lalpul	Npp Badaun	Tapping work under progress	9 MLD	Proposed to be tapped in STP
4	Ali shaheed masjid to sot nadi via choti ziyarat	Npp Badaun	Tapping work under progress	4 MLD	
5	Alhamd Baratghar to sot nadi via choti ziyarat and mughal garden	Npp Badaun	Tapping work under progress	2 MLD	There is No Proposal in Current Scheme
6	Lalpul to sot nadi via shamshabhumi	Npp Badaun	Untapped	0.4 MLD	
7	Chandausi Road	Npp Bisauli, Badaun	Untapped	2 MLD	There is no STP in NPP Bisauli
8	Khairi Road	Npp Bilsa, Badaun	Untapped	1.4 MLD	There is no STP in NPP Bilsa
9	Bisauli kasganj road	Npp Bilsa, Badaun	Untapped	0.6 MLD	There is no STP in NPP Bilsa
10	Shnpal Home to Talab	Np Ushait, Badaun	Untapped	1 MLD	There is no STP in NP Ushait
<b>Query</b>			<b>Response</b>		
Paint No.6 - Referring to the Sot river, she had submitted that on page No. 42027 a disclasure has been mad which is not clear and it appears from the disclosure that Sot river is also teated to be drain.			Sot nadi is a seasonal river & tributary of Ram Ganga river which finally marge in Ganga. Sot Nadi orginated from Amroha and flows though Sambhal, Budaun and finally marges into river Ram Ganga in Shahjahanpur. There are 6 nos of drains flow in this river at different points. Curently a project of 15 MLD STP are under excution for intercepting two nos of drains flowing into the river.		

भवदीय,

अधिशासी अभियन्ता



42497  
OFFICE OF THE PROJECT DIRECTOR  
STATE MISSION FOR CLEAN GANGA -UTTAR PRADESH  
DEPARTMENT OF NAMAMI GANGE & RURAL WATER SUPPLY  
GROUND FLOOR, UTTAR PRADESH JAL NIGAM-RURAL HEAD QUARTER,  
06 RANA PRATAP MARG LUCKNOW- 226001, UTTAR PRADESH

ANNEXURE R-15

E-mail : [apd@smcgup.org](mailto:apd@smcgup.org), [www.smcgup.org](http://www.smcgup.org)

Reference No: 734/250 /SMCG-U.P/ 07

Date: November 19, 2025

To,

**Principal Secretary  
Revenue Department  
Government of Uttar Pradesh  
Lucknow**

**Subject: Request for Classification of tapped/partially tapped drains (Water Courses) for abating River Pollution as drain or river – Compliance with Court Directions in OA 200/2014 dated 23 July 2025**

**Reference:** Hon'ble NGT's order dated 23 July 2025 in OA#200/2014

Respected Sir,

This is to formally request the Revenue Department's facilitation and support regarding the classification of watercourses fully or partially tapped as River or Drain in the State for abating river pollution through interception and diversion and STP works, in compliance with the Hon'ble National Green Tribunal's directions dated July 23, 2025 in OA No. 200/2014. The Hon'ble Tribunal in above order raises the concern that rivers must not be treated as drains or subjected to tapping.

The Nagar Vikas Vibhag has compiled and furnished in the matters of OA 606/2018 and OA 593/2017 (October 2025) that 478 drains have been tapped and another 22 drains have been partially tapped. These details were presented by Uttar Pradesh Pollution Control Board in the River Rejuvenation Committee meeting chaired by Agricultural Production Commissioner, GoUP on 14 November 2025.

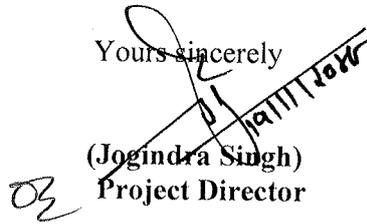
However, the final classification of each watercourse—whether it is a river or a drain—requires formal confirmation from the Revenue Department based on revenue records, historical classification, statutory definitions, and on-site verification. The enclosed list of 478 tapped drains and 22 partially tapped drains (500 watercourses) may be examined and legal status of each (river or drain) based on revenue records and historical classification may be confirmed. Supporting revenue records, maps, and any other relevant documentations regarding it may kindly be provided.

The Revenue Department may chalk out its own strategy to confirm the desired status of water courses or alternatively a joint Committee comprising officials from the Revenue Department, Nagar Vikas Vibhag, State Pollution Control Board, irrigation and Water Resources and an independent technical expert, to conduct on-site verification may be constituted. Confirmation of tapped/partially tapped waterways as drain /river will help us in ensuring that no river is inadvertently treated as a drain.

SMCG-UP looks forward to receiving confirmed status of 478 tapped drains and 22 partially tapped drains (500 watercourses) as river or drain based on revenue records and historical classification along with supporting revenue records, maps, and any other relevant documentations regarding it.

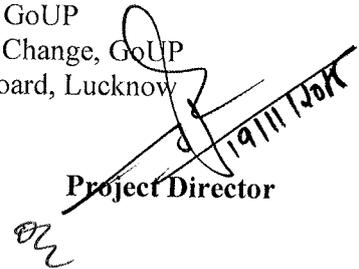
**Annexure: as above**

Yours sincerely

  
(Jogindra Singh)  
Project Director

**CC for information:**

- i. Additional Chief Secretary, Namami Gange and Rural Water Supply Department, GoUP
- ii. Principal Secretary, Irrigation and Water Resources Department, GoUP
- iii. Principal Secretary, Urban Development Department, GoUP
- iv. Principal Secretary, Environment, Forest and Climate Change, GoUP
- v. Member Secretary, Uttar Pradesh Pollution Control Board, Lucknow
- vi. Executive Director (TECH), NMCG, New Delh

  
Project Director